[Shri Bhupesh Gupta]

Mr. Deputy Chairman, this is an obstruction. This is the tactics of obstruction. There is no point of order

SHRI SHYAM LAL YADAV: Mr. Deputy Chairman, I am on a point of order. Will you please ask him to sit down?

MR. DEPUTY CHAIRMAN: Mr. Bhupesh Gupta, he is on a point of order. You please sit down.

SHRI BHUPESH GUPTA: No, he has no point of order. It is only an obstruction to prevent me from speaking.

MR. DEPUTY CHAIRMAN: First let me listen to his point of order.

SHRI BHUPESH GUPTA: All right, I yield to his point of order. But I must be allowed to answer that point of order.

SHRI SHYAM LAL YADAV: Sir, in this House there is a certain procedure laid down for presentation of a petition. When a petition is presented, no speeches are made on that . . .

SHRI BHUPESH GUPTA: Do not obstruct me. You can say later on whatever you want to.

SHRI SHYAM LAL YADAV: Let me complete my submission. My submission is that in the case of Mr. Bhupesh Gupta, Mr. Deputy Chairman, you always allow him time as much as he wants which privilege you deny other Members. You do not give so much time to other Members. When we want to raise certain matters. when we want to say something, you always stop us. Therefore, I say if you are setting up a precedent and are allowing Mr. Bhupesh Gupta to make a speech now, then you have to follow this practice in the case of other Members also. You cannot deny that privilege or opportunity to others; otherwise, you cannot allow Mr. Bhupesh Gupta to go on speaking now.

SHRI BHUPESH GUPTA: I have no objection if you are also allowed time. I never objected when the Chair allowed others . .

SHRI SHYAM LAL YADAV: I was not telling you. I was saying it to the Chair.

MR. DEPUTY CHAIRMAN: Mr. Bhupesh Gupta is supposed only to present a petition which is on the Order Paper. But he is making a speech here.

SHRI BHUPESH GUPTA: They are angry. They are angry because they are suffering from price rise; they are suffering from unemployment. want relief. In this particular situation, we find discontent and frustration of the people are being exploited by certain right reactionary forces. We are against that also. Therefore, I appeal to the Government you that they should stand by the people and the mandate which they have given. Government will have to and promises see that the pledges they gave to the people are implemented and monopolies are nationalised . . .

MR. DEPUTY CHAIRMAN: The House stands adjourned till 2 p.m.

The House then adjourned for lunch at ten minutes past one of the clock.

The House reassembled after lunch at two of the clock, Mr. DEPUTY CHAIR-MAN in the Chair.

THE APPROPRIATION (RAILWAYS) BILL, 1973

THE APPROPRIATION (RAILWAYS) No. 2 BILL, 1973

MR. DEPUTY CHAIRMAN: Now, we have to take up the Appropriation (Railways) Bills. I think we can take up both the Bills together.

THE DEPUTY MINISTER IN 1'HE MINISTRY OF RAILWAYS (SHRI MOHD, SHAFI KURESHI): Sir, I beg to move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1972-73, for the purposes of the Railways, as passed by the Lok Sabha, be taken into consideration."

Sir, I also beg to move:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1973-74 for the purposes of Railways, as passed by the Lok Sabha, be taken into consideration".

Sir, I do not want to make any speech at this stage.

The questions were proposed.

DR. K. NAGAPPA ALVA (Mysore): Sir. . . .

• SHRI DEBANANDA AMAT (Orissa): Sir, I want to draw your attention to a very serious matter.

MR. DEPUTY CHAIRMAN: No question of drawing my attention. I have called Dr. Alva and he is to speak now.

SHRI DEBANANDA AMAT: Sir, it is a serious matter.

MR. DEPUTY CHAIRMAN: If it is pertaining to the railways, you can speak on that later.

SHRI DEBANANDA AMAT: No. This is something different.

MR. DEPUTY CHAIRMAN: Then you cannot speak. Yes, Mr. Alva.

DR. K. NAGAPPA ALVA: Mr. Deputy Chairman, Sir, the Indian Railways in the country is the biggest public sector project. Sir, it is not an ordinary project. I say that this is a vast organization—the biggest transport line, the lifeline of the country. With the traffic receipts of over Rs. 1200 crores, it plays a vital role in our country's economic development, and that, too, a positive role. Sir, it is also a public utility organization.

There are 1.7 million workers. And if you take their families into consideration, it comes to one crore of the population. Welfare measures are there and so many other things are there which are connected with the socio-economic and also the cultural development of this country.

Sir, the way the Central Government has given its assistance help and also the cooperation of the State Governments, which is very necessary, are not at all to be admired, because, Sir, recently the Railways have become an easy and main target of agitational movements and mass upsurges of the people and the protection that has been given is not at all satisfactory. The main reason is that we are considering all these things from the political standpoint and also with political motives. Sir. I must again say that it is very necessary that this great project, which has become an institution of institutions, must be developed. It must have a developmental strategy to meet the challenge of a vast change in the developing economy of our developing country. For that it is not a question of money. I must say once again that it is necessary that preparation from this year itself must be made and necessary programmes must be had, so that in the 5th Plan they may achieve not only the targets but give satisfaction to entire India, because it has regional imbalances, it has inequalities that have to be set

[Dr. K. Nagappa Alva]

India is a rich country, but people are poor. It is unfortunate, and this is because of our policies and programmes. I say that the Railways is the only transport system of moving men and goods the only way in which regional imbalance can be set right. For that it is very necessary that there are railway lines to all the corners, particulaily the backward regions, of this country.

Appropriation

Sir, on this occasion, painfully I submit that there have been changes of Ministers during the last 5 years as a result of re-shuffles. It is wrong; it is bad for democracy, experimenting with democratic setup and democratic and administrative machinery. After all, it is necessary for anyone to gain experience then give the lead in the administration I do not want to go into that. Very great personages have occupied the position of the Minister. My only satisfaction is that at least now a very fine gentleman, Mr Mohd Shafi Qureshi continues to be in that portfolio.

SHRI DAHYABHAI V PATEL (Gujarat): Who is permanent in this Government?

DR. K. NAGAPPA ALVA Destruction of railway property has been going on and the cost of operation has Sir, I find fault with the gone up Costs have naturally Government gone up because the cost of living has gone up. It is because of the vicious circle created by inflation The Central Government is responsible for the price rise because they have not taken any actions against inflation. Deficit-financing is also responsible My only appeal to the Railfor this way Ministry is not to let any deficit financing at least in the Railway budget.

Sir, the cost of operation has gone up by Rs 47 crores We must have a vision of future India and for that I am saying that the Government must

come out to subsidise some of these services also. My own feeling is-I am sure many will share that feelingthat the railways must run as a business venture in general and venture with an adventurous spirit. A comprehensive long-range plan is necessary for that. The encouraging thing is that it has a good infra-structure which has been built up very honestly. Improving the operational efficiency is needed very urgently. Only 5 crores of rupees have been spent on passengers' amenities like sanitation, cleanliness and supply of water. must be increased About the food supply, I will say: let it be good, let it be nutritive and let it be clean.

Then, staff amenities get about 1 These are very crore of rupees necessary things The Government must take the care of the children along with other programmes. be there are certain statutory obligations, but it is necessary that the Railways must go ahead in all these things. I find that 20 crores of rupees have been provided for the Railway Plan. So the plan spending will be much lower in 1973-74. I appeal that it is necessary that developmental spending should be more On the other hand, there must be a curb on nondevelopmental spending I say that the Railways must be run as a business venture The Government has a complete monopoly of this all-important and vital transport system and no one can compete with them

About the railway police, I will say that a military force with a vigilance cell attached to it is the most important thing. There is loss of Rs 13 crores in suburban railway service. How can this be set right and why should the Government run at a loss? Is it subsidising any section of the people? This must be looked into. About the metropolitan transport projects in Calcutta, Bombay, Madras and Delhi my own opinion is that it is imitating the West, and making us more and more modern and ultramodern is not good Please postpone

[27 MAR. 1973]

these things and spend this amount for bringing about a network ways to the backward areas.

Then there is the menace of alarm chain pulling and the offences under this are 600 per day. I suggest, take courage to take away these chains. So far it is only the antisocial elements who have been thriving on these things by using these. Try to use, in this age of science and technology, some device by which those people can be caught and protection could be given to others.

Then, Sir, ticketless travel is another menace. So many people travel without tickets. If you see the statement of last week of the Minister, in 1971 it is 16 lakhs and in 1972 it is 18 Yesterday in the papers we saw, and even here there was a discussion to some extent, about the CPI organising a demonstiation in capital city and getting thousands of people.

SHRI MAHAVIR TYAGI (Uttar Pradesh): Without tickets!

DR. K. NAGAPPA ALVA: Sir, I am prepare to say on oath, that thousands of people have come to this capicity without tickets; they have become ticketless travellers. If they are not put down it will be a dangerous precedents if all the other political parties also are to take their line. I am sure other parties which believe in democracy will never stoop to this dirty level. And it is a dangerous trend-danger to democracy, danger to the civilised life of the country and also danger to the railway system itself. And here, as if it was a timebomb, the great leader of the Communist Party Mr. Bhupesh Gupta introduced . . .

SHRI DAHYABHAI V. PATEL: Ally of the ruling party!

DR. K. NAGAPPA ALVA:... petition. He made a speech also, making much of the demonstration and the organised effort. And, Sir. there is no doubt that thousands of people have come; they are organising this I dare say, there is the hand of the ruling Congress, the ruling party of this country; they are hand in glove with them and the Communist Party is an appendage of the ruling party and it is a demonstration against the . Opposition parties.

MR. DEPUTY CHAIRMAN: Now you must wind up.

DR. K. NAGAPPA ALVA: Sir. two Bills are being taken up together. So. please...

MR. DEPUTY CHAIRMAN: That is why. You have taken nearly minutes.

SHRI NAWAL KISHORE (Uttar Pradesh): The Business Advisory Committee has allotted one day the Railway budget.

MR. DEPUTY CHAIRMAN: Actual- 3 ly it is for both the Bills together. There is a long list of names. So...

DR. K. NAGAPPA ALVA: Sir. please...

MR DEPUTY CHAIRMAN: yes, continue.

SHRI NAWAL KISHORE: He is the ~ only speaker, Sir. Nobody else.

DR. K. NAGAPPA ALVA: Sir it looks as if the CPI has taken monopolist contract of an attempt to prove to the people that they are the only patriotic people; they have taken the monopolist contract, it seems, of patriotism and nationalism. Sir, during the last few months we have seeing attacks after attacks against all the Opposition parties. I only wish to say that the 'garibi hatao' slogan is dead and now they have started 'Opposition hatao'. We accept this challenge, we are prepared to do anything, to sacrifice, to save democracy in this country.

Sir, the black market on the sale of tickets and all other malpractices of merchants and traders are Apart from that what we find is the ? [Dr. K. Nagappa Alva.]

excuse that was being given by the Winistry previously that the Indian Railways Act has not been amended properly The Indian Railways Act was passed in 1890. Now 82 years have passed and I will only say that there must be a comprehensive Act. It is not only the amendment of the Act but there must be a comprehensive Act.

Then, Sir, 60 per cent of the total expenditure goes towards salary and wages. Ways and means can be found and should be found to bring expenditure down, it can certainly be brought down below 50 per cent.

Then, there is the policy of converting metre gauge into broad gauge, I wish that policy would be pursued and the projects completed at the earliest possible time. Here I say that the Hasan-Mangalore conversion must be completed at the earliest possible time. Regarding the other railway lines of Mysore, I do not want to repeat them, you know them. that be done at your earliest possible There is a feeling now that time. whatever the Government does there is some disparity between the north and the south, I only say that justice may be done to the south.

About the west coast railway. Sir. Bombay to Kanyakumari is a very important project from another stand point. When I talk of Kanyakumari I am reminded of Swami Vivekananda. He had the divine wisdom and God realisation there. It is very necessary that that line also be taken up at the earliest possible time.

MR. DEPUTY CHAIRMAN: Now you must wind up. The train nust stop somewhere.

SHRI DAHYABHAI V. PATEL: The orakes are failing.

DR. K. NAGAPPA ALVA: aid earlier, I once again say that India is rich. It is a rich country but its people are poor and the railway system is the only solution if properly developed. It should be prepared to meet the challenges of the times so that the people, particularly the poorer people, the rural people, may be given opportunities and facilities to about and build up their own strength, so that they can contribute to greatness of this country.

(Railways)

Bill, 1973

Sir, I will now be very short just saying or even summing up that the Railways should run as a business venture generally. Improving operational efficiency is an urgent need. Surveys of the past should be looked into. New surveys have to be made to correct the imbalances and to bring up the people in the backward areas. Staff amenities etc. have to be The Central Government provided. must subsidise some of the services of the Railways and passenger amenities must be given. For that a certain amount must be set apart and greater facilities should be provided to make the third class passengers comfortable. Developmental spending should be more and more and there should be cut in non-developmental ture. I say at least Rs. 50 crores more should be spent on developmental work this year. About the Railway Protection Force we have to strengthen it and my suggestion is it must be a semi-militant force like the Border Security Force with a vigilance cell attached to it And it must be made compulsory on the part of the State Governments to give the fullest co-operation to the Railway Department in all its ventures. A comprehensive Railway Act is necessary. Alarm chain pulling, I say once again, must be put down and my suggestion is that alarm chains should be moved with courage. All attempts should be made to put down this menace. Ticketless travel, I need not say, is a menace and it is for them to see that this is put an end to. Preventive measures should be taken and determined effort is needed to put this down. Whoever is involved, whether individuals or political parties, should

be punished ruthlessly so that people will realise their true sense of duty. Operational expenditure must be brought down and special attention given to South India and to the west coast railway With prayers to Swami Vivekananda and Mahatma Gandhi I conclude.

श्री डींं कें पटेंल (गुजरात) : श्रीमान विनियोग रेल सख्या 2 विधेयक 73 जो हमारे मामने प्रस्तत है उसमे अनुदान की सख्या 1 मे रेल बोर्ड के लिए 1 करोड 75 लाख 16 हजार रुपया ससद द्वारा अन्दत्त हुग्रा है। वैमें पिछले कई सालो से रेल बोर्ड के उपर करोड़ो रुपयो का खर्च हम्रा है। जब एक पूर्ण मवालय रेल की निगरानी ग्रौर उसके प्रशासन की व्यवस्था के लिए बना हग्रा है उस समय रेल वोर्ड की क्या श्रावश्यकता है यह मेरी समझ मे नही श्राया। हम कहते है कि रेलवे मे कई सालो से घाटा चल रहा है । ग्रगर इस घाटे को कुछ कम करना है तो रेलवे बोर्ड के ग्रस्तित्व को हमे मिटाना चाहिये ताकि हम कुछ - करोड़ रुपयो का घाटा कम कर सके । **वै**से रेलवे बोर्ड अग्रेजो की देन है। अग्रेजों की कई परिपाटियो को हमने बदला है, कई व्यवस्थाग्रो को बदला है, तो इस जर्जरित व्यवस्था को भी हमें बदलना होगा, उसके ग्रस्तित्व को हमें मिटाना होगा। एक फिज्लखर्ची है ग्रौर इसको ज्यादा देर तक चलाना हमारे समाजवादी देश के लिए अच्छा नहीं है। रेलवे बोर्ड ने रेल प्रशासन मे कोई उल्लेखनीय योगदान दिया हो ऐसा भी नही है। इसलिए यह जो एक सकेंद्र हाथी सरकार ने बाध रखा है उसकी सरकार ग्रगर हटा दे तो ग्रच्छा है।

पश्चिम रेलवे के बारे मे भी मुझे कुछ बात कहनी है। हर बारिश के मौसम मे पश्चिम रेलवे ट्ट जाती है ग्रौर उसकी मरम्मत के काम मे काफी शिथिलता दिखाई जाती है। हर माल बारिश में ग्रगर पश्चिम रेलवे को नुकसान होता है

तो क्यो होता है। हो सकता है कि मरम्मत के कार्यों मे कुछ कमी रह जाती हो या उसमें कुछ गडबड होती होगी अन्यथा ऐसा हर साल होना सम्भव नही हो सकता। पिचम रेलवे पर हर साल यह जो मुश्किल होती है उसकी अोर मत्नी महोदय का ध्यान दिलाने के लिए मै यह बात कह रहा हू।

तीसरं बात रेल भ्रष्टाचार के बारे में है। रेलवे का भ्रष्टाचार जो है वह प्रब हद से ज्यादा हो गया मालुम होता है । रेलवे वेगनो की व्किंग मे, यातियो के ग्रारक्षण के बारे मे, हर जगह यह सूनने मे स्राता है कि बड़ा भ्रष्टाचार चल रहा है। उसको रोकने के लिए मत्री महोदय क्या व्यवस्था कर रहे है वह ग्रगर बतायें गे तो ग्रच्छा होगा वैसे मेरे पूर्व-वक्ता ने भी कहा कि तीसरे दर्जे के जो यात्री है उनकी मसीवतो का हम ख्याल नहीं करते । वैसे ससद मदस्य के नाते हमको तो श्रापकी कृपा से कुछ व्यवस्था रेलवे मे है ग्रौर मवी महोदय की व्यवस्था है उनको को तो सैलून भी दिक्कत नहीं है, लेकिन दिक्कत है ग्राम जनता को स्नाम लोग कभी शौचालय मे सफर करते है, कही बफर मे जहां जिन्दगी **ग्रौर मौत का प्रश्न है, सफर कर लेते हैं,** कभी डिब्बो पर बैठकर सफर करते है। ये सामान्य दृश्य ग्राम तौर पर गर्मियो की छट्टियों में देंखने में ग्राता है। वैसे हमारी रेलो मे काफी भीड जमी रहती है, इसलिए तीसरे दर्जे के डिब्बो की संख्या मे वृद्धि करने के के लिए व्यवस्था की जाती तो ग्रन्छा होता।

वैसे यह जो 1973-74 का विनियोग विधेयक है उसमे अनुदान की सख्या 10 के अन्दर कर्मचारिबृन्द का कल्याण, उसके पीछे काफी धनराशि का उल्लेख किया गया है लेकिन उनके लिए जो अस्पताल है, उनके लिए जो कैटीन है—मैंने साबरमती लोकोशेड की कैटीन देखी है, वहा इतनी गदगो है और स्वास्थ्य की दृष्टि से इतनी खराब कैट,न चलती है, फिलहाल हम

[श्रीडी० के० पटेल]

उसमें बहुत बड़ी धनराशि लगाते हैं फिर भी उनके स्वास्थ्य की दृष्टि से, उनके कल्याण की दृष्टि से अगर मंत्री महोदय ज्यादा ध्यान दें तो अच्छा होगा।

मझे गजरात की रेलवे की स्रोर भी मंत्री महोदय का ध्यान दिलाना है । वैसे गुजरात सरकार ने भी रेल मंत्रालय को लिखा है ग्रहमदाबाद-दिल्ली मीटर गेज सेक्सन को ब्राड गेज मे परिवर्तित करने के लिए , वैसे यहा एक पालिसः भी है रेल मंन्द्रालय की मीटर गेज को ब्राड - गेज बनाने की । अगर इस मीटर गेज को ब्राइ गेज बनाया जाएगा तो राजधानी से संबंध स्थापित हां जाएगा भ्रौर बीच में जो राजस्थान का प्रदेश आता है उसके कई नगरों से भी उसका सम्बन्ध हो जाएगा । इस गाडी पर माल की दृष्टि से ग्रौर यात्रियो की दृष्टि से भी काफी यातायात हो रहा है। इसलिए उसके ऊपर ग्रगर ध्यान दिया जाएगा तो ग्रच्छा होगा । वैसे गुजरात के ससद सदस्य 14 फरवरी 1973 के दिन गांधीनगर में उप-स्थित हुए थे ग्रौर उसके बारे मे चर्चा करते हुए, इसकी उपयोगिता के बारे मे यह तय हुम्रा था --

"The existing rail track in north Gujarat between Palanpur and Ahmedabad is heavily saturated, as a large number of trains move in This both directions. region well developed from agricultural and industrial points of view and offers a large quantum of traffic and frequently due to shortage of wagons as well as shortage of track capacity, the Railway Administration finds it very difficult to clear the traffic offered at important centres like Unjha etc. This line connects Gujarat with the capital of country and in accordance with the existing policy of providing fast connections between the capitals of the States and Centre it is necessary to convert this track into BG, as quickly as

possible so that such express services can be introduced. In addition to connecting Ahmedabad, this line also connects the capital of Rajasthan with Delhi."

इसी प्रकार साबरमती गांधीनगर ब्राड गेज का एवम् विरार साबरमती ब्राड गेज का एलेक्ट्रिफिकेशन ग्रगर 1974 के ग्रन्त तक हो जाता है तो वह बहुत ही ग्रच्छा होगा ।

गुजरात मे नैरो गेज एवम् मीटर
गेज लाइनों को ब्राड गेज में परिवर्तित
करने की ग्रावश्यकता है । कुल मिला कर
बीस ऐसी लाइनें है । ग्रगर उनको ब्राड
गेज मे परिवर्तित कर दिया जायगा तो
उससे गुजरात के विकास में एक ग्रच्छा योगदान रेल मंबालय का होगा ।

एक चौथां नई रेल लाइन के बारे में गुजरात सरकार ने ध्यान दिलाया है रेल मंत्रालय का । भावनगर तारापुर नई रेल लाइन की ग्रावश्यकता ऐसी बढ़ गई है कि उसकी उपयोगिता के बारे में गुजरात के संसद् सदस्यों ने जो िव र रवे है उनकों मैं यहा सदन के सामने उपस्थित करना चाहता हं:

"This line would be a very important line for this region which is very rich in mineral wealth and in agricultural products and in view of the petrochemical complex and other industries coming up in this area and due to 'green' revolution, this area offers a great volume of originating traffic. Also important ports like Bhavanagar, Okha, Porbandar, Veraval, Bedi, etc. contribute in attracting large traffic."

इसी प्रकार गुजरात की जनता मोडासा से कपडवंज की एक लाइन के लिए बहुत मांग कर रही है: वह चाहती है कि यदि 24 घंटे के दोनों डाइरेक्शन से एक पैसेंजर ट्रेन एवम दो मालगड़ियां चलाई जायें तो बहां भी एक अच्छी व्यवस्था स्थापित की जा सकती हैं। इसी प्रकार गांधीधाम से भुज ग्रौर लखपत वाया माडवी लाइन बिछाने की बडी ग्रावश्यकता है ।

म की मरीदय इससे परिचित होगे कि गुजरात इस समय दुष्काल की परिस्थितियों से गुजर रहा है। खासकर जो उत्तर गुजरात सोराष्ट्र और कच्छ हैं वहां काफो मृण्किल हैं, पानी की मुसीवत है, अन्न की मुमीवत है। ऐसे समय में अगर एक दो नये काम रेलवें के वहां चालू कर दिये जा गेंगे तो उहा की जनता को रोटी मिल सकतो है, मबी महोदय को पुण्य लाभ हो सकेगा और वहां की जनता की दुआ भी उन्द लगेगी।

धन्यवाद ।

SHRI SARDAR AMJAD ALI (West Bengal). Sir, I rise to support Bills No 9 and No 10 of 1973 relating to Railway Appropriation and with regard to Bill No 10, I would like to draw the attention of the hon Railway Minister to ıtem 14 where 36,76,55,000 this House will have vote for construction of new railway lines as capital and depreciation serve fund all over the country With regard to this, I should like to observe that while the Railway Ministry is out to lay down certain new railway lines all over the country, in event it will be very much expected and rather desirable that certain rules and principles should be followed The principle, in my opinion, should like this. In the interests of the entire national economy, we have objective of having a speedier growth, and of equal distribution of wealth and opportunity to all the parts of the new railway country while laying lines, and the Ministry should after those particular spots which have been so long marked and categorised as backward areas I know that there are particular spots in our country, not to speak of any particular State, where there is no railway line there are States in which only or ten miles of railway lines have

been there So while this House will have to vote Rs. 36 crores for the opening of new railway lines, I was requesting the hon'ble Railway Minister to consider as to what will happen about the backward areas is very essential masmuch as it will boost up the economy of the entire country as a whole We shall have to frame the infrastructure of those The infrastructure cannot localities be well established unless there some sort of arrangement of munication If we want to have some agricultural development of localities if we want to have industrial development of these particular areas, the first thing that is much needed is some sort of arrangement of communication It is a sordid affair. So long as there are spots and areas where this communication system is not there there can be no development Therefore, while opening new railway lines I should urge upon the Railway Minister to consider which are those important backward areas where, first of all, by way of laying out new railway lines sort of economic infrastructure be established

In this regard I would like to point out to the hon'ble Minister the pursuas.on which has been repeatedly made by the Government of Tripura for extending the line from Dharamnagar to Agartala We have presently only 35 KM of railway line The extension of railway line from Dharamnagar to Agartala is very important inasmuch as two major industries are going to be set up at Kumarghat and in and around the vicinity of Agar-They are going to have paper pulp project for the production of 300 metric tonnes of paper pulp now on the way to implementation The other one is a jute mill which is proposed to be set up in and around the vicinity of Dharamnagar Agartala I am sorry. Sir, that though the Tripura Government has repeated. ly been persuading the Railway Ministry. Nothing is known whether it is going to be extended or not

[Shri Sardar Amzad Ali]

In this connection I may be allowed to submit that there are certain propositions made by the Government of West Bengal in regard to certain railway lines from Caning-Golabari (2) Laxmikantpur in Kakadip, Hasnabad-Pratapadityanagar which constitutes the Sundarbans area. Certain preliminary survey has been made. I would request Railway Minister to expedite the job so that the very much vulnernble sections of our people, for whom the Government is every now and then. letting this country known that they are going to do certain good things for the development of these people, benefit. This is all my submission with regard to item No. 14

Coming to item no. 7 in Bill No. 10, it has been stated that for the working expenses we have Rs. 185,54,39,000. Sir, we have seen that very frequently there is change in fuel policy. In so far as the Railway Board is concerned, I should submit that since all the coal mines have been taken over by the Government itself the Government should see to it that there is no frequent change in the policy of price fixation in regard The Government will to coal. have to see that there is no misuse of coal by the employees, if I may say so, or rather there is no misuse coal by those persons who do not do any justice or good to the country or to the railway operation system as a whole

Sir, I would like to make a very small point to the hon'ble Minister with regard to a certain new system which is now being introduced on the South-Eastern Railway. The other day I had put a question in House. I understand they are going to start a new system of train lighting arrangement on the South Eastern Railway known as the end-on-generation system. Sir it is probably known to the Railway Minister that the employees who were working before the introduction of this end-on generation system have developed some sort of

apprehension that their services might no longer be required or rather certain difficulties might arise in the service which they were rendering before the introduction of this system. They have demonstrated in offices and they have also given certain memoranda to the Ministry, as as I understand. So I submit the Railway Minister should see that in these hard days not even a single employee is thrown out of employment or put to any hardship because of the introduction of the end-on generation system which is very welcome. the advance of technological scientific development in the world. we have also to go on modernising our system I only submit to the Minister that the introduction of this system should have not adverse effect on any employee.

Since the Railways are the largest public undertaking in our country, there may be certain pitfalls and there will be certain criticisms and diatribes. But we have got two dynamic personalities in the Cabinet Minister and his junior colleague. We have every hope that with their dynamism we can make better progress than we have been seeing so far.

With regard to the railway siding arrangements in our country, I should submit that the existing arrangements are so out-dated and so outmoded that modernisation will have to undertaken immediately with to railway sidings. This is necessary for speedy transport, for speedy unloading and loading of goods. railway sidings are also in a unhealthy of condition. I would urge upon the hon. Minister to see that the railway sidings are extended modernised to speed up loading and unloading of goods. They should be highly developed so as to gear up the present capacity to the highest possible limit.

I would now come to one serious problem which is now facing the people of my State, West Bengal, and

that is in regard to the Martin Light Railway, Repeatedly this question has come up in this House as well as in the other House and it has been demanded that this will have to reopened. Sir, now we have heen given to understand that a certain broad-gauge line will have to be opened, and it is open to the Government of West Bengal to pick and choose, whether broad-gauge will be there. in which form it will be run, whether it will be run by the Railway Ministry itself or by some joint collaboration I would simply say that this was a commitment made by the leader of the party in a public meeting in the district in which this Railway was previously operating.

SHRI DWIJENDRALAL SEN GUP-TA (West Bengal): Before the elections,

SHRI SARDAR AMJAD ALI: In an election meeting it was stated by the leader of the party that it should be seen that the Martin Light Railway or rather the railway communication system as was prevailing in areas is not completely closed, so that the rural people will have their transport facilities and communication facilities. Sir, the matter is very much under speculation. The people West Bengal are very much aggrieved at the gesture of the Railway Ministry with regard to this matter. Therefore, I urge upon the Railway Minister to declare as to what they are going to do. It is no use leaving it entirely to the decision of the State Government. Since the railway undertaking is and happens to be a Union subject under the Constitution, Railway Ministry will have to certain decisions and not think whether the State Government will have to be involved in it and whether they will have to take a decision and only then the Railway Board will I know there into the picture, etc. are very strong reasons and strong grounds which can be advanced by the Railway Ministry to say that

this railway cannot be operated the Railway Ministry because it will not be a viable unit. I know this is a very valid reason. I being a member of this House definitely I cannot insist that the Government should go taking up ventures in which they will have to subsidise a certain which will be colossal. That I cannot say. But then with regard to the difficulties suffered by the people of the two districts, Howrah and Hooghly. something should be done. All over the country we find there are several uneconomic branch lines. The Government will have to give second thoughts on the issue and declare its policy here and now as to whether they are going to operate this line. and, if they are going to operate it. then, in which form, whether in this area or in that area, whether the entire amount which will be required will be met by the Union or it will be shared by the State Government. all these details the Government will have to declare its policy here now. While replying to the debate, I hope, the Government will make an announcement in this respect. without making any further observation on this. I submit that I support this Bill In spite of the difficulties which are there in the way of this largest public undertaking of country, I expect that with the dynamic leadership of the two Ministers in the Railway Ministry, the ways will make a much greater progress with a certain amount of new outlook, with a certain infrastructure in the areas where there is no infrastructure at all so that modernisation can take place in the railway system, in the system of carrying goods, transportation of passengers, storage, railway siding, etc.

With these words, Sir, I thank you and support this Bill.

SHRI DAHYABHAI V. PATEL: Sir, I am afraid I cannot be very enthusiastic about the Railway Budget as my two predecessors have been. It is customary when discussing the Railway Appropriation Bill that a Mem-

in i Debuglion V Detail

[Shri Dahyabhai V. Patel] ber highlights matters pertaining to his constituency and his area. In the present case I wish to say that the railways have failed in their primary duty of helping the administration of providing work for unemployed people and people who are hit by the recent drought and famine in Gujarat, I do not know how it is, whether it is the other Budget which has taken away the Money, whether the railways could not find time or could not find money or programme for completing so many pending works. I can rattle a long list of such works. I do not know whether I have the time. Kandla line from Delhi or from Kandla to Ahmedabad which was supposed to be Defence programme as it was envisaged from the beginning, was scuttled by somebody who was no friend of this country, who has always scuttled very important programmes in this country. I do not know for whose benefit he did so. We have a metre gauge line instead of a broad gauge line. The importance of this line came to us during the recent conflict with Pak-Then we have the programme, the drought relief programme. I do not know why no programme has been taken up by Railway Ministry in the drought affected areas of Gujarat, Saurashtra and Rajasthan. It would be a good investment and it would pay very good dividend hesides giving immense relief to people who need it. I support what our young friend behind said that every year after the monsoon the railways get washed away Gujarat and crores of rupees spent in remaking temporary lines. diversions and then connecting them back to the original lines. About this time most of the lines very nearly have been connected or reconnected and in two months we will have monsoon and these lines will again get washed out. The same will again be repeated with regard to Narmada bridge and there is the Tapti also in that area. Have they got no imagination in the Railway Board or in the Railway Administration or in

huge structure that is there? body said that the Railway Board is a White elephant and should be done away with. I am not inclined to agree with that view. There are so many experts there with so much experience in the railways all India. The Railway Board with all these experts should be able to provide a solution to this one problem that comes up every year which crores of rupees the country loses. The country loses not only by way of destruction of public property, crops and so many other things, but by dislocation of traffic upsets the entire business resulting in national loss. Can they not find a permanent solution to this problem? Could they not have taken up struction work just now when Government is out to find work for people affected by drought and famine This is either lack of in this areas? imagination or total failure on part of some people who should have known better and who should better.

Generally Railways are doing well. They are making profit. HowHow fast are they doing it? fares going up everywhere? Look at fares that were there three years ago or a little more-say 8 or 10 years ago Are you giving the passenger good return on his money? am afraid I do not feel happy confident even to say 'yes'. The Railway services are deteriorating every T happened to travel a day. weeks ago by one of the trains which was supposed to be the pride of India, namely, Frontier Mail. It was once the cleanest train, most punctual, with efficient staff and a dining car where the food served was what the people would like. Now what have you reduced it to? There is no dining car. You cannot get even a cup of tea on the train when it once starts moving. Not being able to get a cup of tea, I went to the stall to get it. the man there was able to make tea for me, the train started moving without the whistle from the Guard from the engine. There were some

good passengers standing and they told me: "You will miss your train". Then 1 ran back without taking the tea....

SHRI A. G. KULKARNI (Maharashtra) It must be an automatic train

SHRI DAHYABHAI V. PATEL: All such things have gone to Poona and Maharashtra. There is no automatic train in Gujarat. Nothing there. If you come, I will show you. The point is, what was the Guard What was the engine driver doing? doing? Did the engine driver forget to blow the whistle? Normally the Guard gives the signal and blows his whistle. Is it for the passengers to "The watch and shout: moving. Come back. You will be left behind". This is my own personal experience only a few weeks ago. I am not narrating a cock and story of many days back. This happening every day. Are these Railways run for the service of the passengers who pay, or are these Railways being run for the people who serve in the Railways and for their convenience only? This is a matter which the railway administration should really find out. We hear all sorts of things, about the complaint books and so on. But, Sir, I would like somebody to go to these trains and find out whether these complaint books are really there. And if there is any complaint book, perhaps it will be at the station. Does anybody ever care to read what is written in the complaint book? Has any action ever been taken? I have myself complained several times and now I have given up in disgust because this railway administration is not going to improve nor does it want anyone to improve it. ٠,٠ γ . mit samme "

Now, Sir, somebody spoke about the dynamic Minister. Now, the dynamic Minister has brought 47 thousand people from Bihar to Delhi....

SHRI MAHAVIR TYAGI: Without tickets.

SHRI DAHYABHAI V. PATEL... with his friend, in co-operation with his friend here who is absent now. Both of them conspired to bring to Delhi all those people to take part in the demonstration and I do not know whether they bought the tickets or not...

SHRI RANBIR SINGH: (Haryana): With tickets.

SHRI DAHYABHAI V. PATEL: One ticket for how many people? You must see that everyone pays for it.

SHRI MAHAVIR TYAGI: They must have been collected at the gate and it can be examined whether the number of the tickets tallies with the number of the passengers.

SHRI S. S. MARISWAMY: (Tamılnadu): He meant the platform tickets and not the train tickets.

SHRI DAHYABHAI V. PATEL: I am prepared to believe that some of the tickets were purchased out of the profits of the woollen rags! The same Minister, the woollen rags Minister, has been shifted here. After getting a reward from the woollen industry, he has now come to the railways. What is he going to give us?

Sir, I was telling the story about the Frontier Mail. There used to be an attendant in every First Class compartment. Today, Sir, they have gone and this is how they are helping the unemployed people! There is one attendant in every compartment and if he is not available and if you complain it is stated that he has gone to the other compartment. But actually, Sir. he is nowhere in the railways! This is how the whole Railway administration is being run. How can one feel happy about the way in which these things are done? whole thing needs to be changed and the whole spirit of the railwav administration needs to be changed. The whole outlook of the railways quires to be changed. For whom is it

[Shri Dahyabhai V. Patel]

Is it run for the country and for the passengers who pay or is it not? If it is run for the country, then the policy must be changed in such a way it will serve the people. example is the recent flood drought situation. Why was the railway machinery not geared and made useful in the drought relief works and particularly the works that would help the people in a permanent way in different parts of the country? These were also totally neglected and we are making a big show of taking water to places in tankers! This is the show we make of ourselves when, after twenty-five years of freedom, we have to take water to remote villages in tankers! The people have to stand in queues for a drop of water as the people in Delhi stand in queues for a bottle of milk in the morning. Sir, this is a very sad commentary on the railways and I am afraid I cannot complement them or say anything in favour of the railway administration. There is something totally wrong with the railways which needs to be overhauled from top to bottom, particularly when you remember the amount of corruption that goes on at every stage.

MR. DEPUTY CHAIRMAN: Yes. Mr. Kulkarni

SHRI A. G. KULKARNI: colleague, Mr. Dahyabhai Patel, without going into the merits or without any justification for making some observations, has generally branded the railways as corrupt and said that there is mismanagement and all that. But he ought to have seen that the Railways are improving and he ought to see the merits....

SHRI DAHYABHAI V. PATEL: Why don't you confine yourself to your remarks only? Why do you refer to my remarks? I have been making these remarks for the last eighteen years and my speeches are on the record and you can see Is there any improvement at all? Can you say that there is any improvement at all? You go on making our 'tali bajao' 🔨 speeches and confine yourself to your remarks. Why do you refer to me?

SHRI A. G. KULKARNI: you know, this Appropriation Bill is an occasion for highlighting particularly the local problems.

At the outset, I have already congratulated the Prime Minister, that now I also take this opportunity that the Government, particularly the Railway Ministry, has taken a very compassionate view about the drought conditions in my State and prepared ground for such a step. They have provided the funds for initiating the Konkan railways and other railway lines, for which I have already expresed my gratefulness. But, Sir, I want to know from the Minister while replying, when this phased programme of actual construction on these four lines, which has been announced, is going to be undertaken and commenced in the present drought conditions. That is very important, Sir, because announcement does not bring relief and succour to the needy. I want the Minister to make a categorical statement about the phased programme. because Sir, the time between January and February and December is very important when more people will be employed on drought relief operations.

Then, Sir, I am fully aware that' the Railways are improving. there is still scope for improvement. That aspect I am not going to forget.

I want to highlight two or three matters for the Minister's consideration.

One is about the operating ratio of the Railways I want to highlight the the railways 4 over-expenditure in causing the high operating ratio of the railways. The Public Accounts Committee and some other agency also have given figures confirming ratio I find, Sir, that year by year the expenses or the operating ratio of the railways are going up, and there:

are very few occasions when you see becoming that the railways are concern. commercially profitable have got certain figures. But this is not the occasion. I want only to state that your budget estimates show an under-estimate on operating ratio and white a childs are worked out the operating ratio goes up. As per my information, in 1971-72 you estimated In 1972, 82.7 but you touched 83.3. the estimate was 81.8 and you touched 83.7. In 1973, I don't think it will be below 85. If this is the operating ratio, how do you expect the Railways to make the profits or efficiency of the railways?

Appropriation

Then, Sir, another aspect is ticketless travel, which is increasing. Apart about friends said from what my tickets not having been purchased by those who have come to Delhi from outside for today's demonstration, which I do not know-it is for the clarify-I say that Government to roughly 26 crores of rupees are lost in ticketless travel, and the Government and the Ministry is not able to bring it down. We see that on our side, between Bombay and Poona and other areas, more people are employed. But the amount has not been brought down. I want to know from the Minister what positive steps are being taken whereby this colossal loss of Rs. 26 crores can be brought down.

Another aspect which I want to highlight is the Public Accounts Committee's observations on pilferage. We also in this House have so many times talked about this, and I think Mr. Qureshi also will agree with us in private that the moral responsibility is of the railway staff. He will agree bacause he is laughing; that means he agrees....

AN HON. MEMBER: Smiling, not laughing... ಇನ್ ಜ

SHRI A. G. KULKARNI: Naturally he agrees that the responsibility of pilferages is on the railway staff. Antisocial elements are there, but they

are in league. The initiative comes from the railway staff. We know this on our side. Any spares, any amount of copper or any amount of gun metal is available from railway yards and railways workshops. Therefore, the pilferage figures are very high. would like to know exactly what steps have been taken to remove the pilferage and what is the amount of pilferage during the last two or three years. From the figures I have got. I can say that the increase in pilferage is from 15 crores to 30 crores of rupees or something of that order.

(Railways)

Bill, 1973

I want to bring up two other matters before bringing up my important suggestions regarding my constituency, where people are facing difficulties because of the Railway administration's policies. Another aspect is about the policy of laying new railway lines. Sir, Mr. L. N. Mishra is on record to have announced at Patna that his criterion for laying new lines is not profitability but the backwardness of the region and the necessity of the community. He has given a new orientation to laying new railway lines.

On the basis of my talks with some of my friends who were in charge of railways and my own information, I know that it is said that during the British period the railways were able to lay new lines up to 800 miles. I do not know whether after the independence during the last 25 years, we have been able to lay such railway lines. The record must be with Raliway Ministry. We have to out why there is such lacking, where the defects are and how the defects are going to be remedied.

Sir, there was an assurance given by Mr. Qureshi about the long standing grouse in my area, particularly to take the Sholapur line up to Poona and Miraj, to take them out of the purview of the South Central Railway and to put them under the Central Railway because of the affinity and because of the efficiency which will be achieved out of these new zones being created with headquarters

[Shri A. G Kulkarni]

at Poona. Mr. Qureshi told me that a Committee was being appointed. do not know what happened to that Committee. I am receiving so many letters asking whether that Committee has been appointed because many people of that side want to give evidence before that committee justify it. I said it at that time also. Mr. Chinai opposed me and it was Mr. Patil's vendetta against Maharashtra that forced him to take out this larger chunk from Maharashtra and join it to Hyderabad and Madras. At time, it was South Indian Railway. He created a new Zone called South Central Railway. Mr. Qureshi promised me at that time and nothing has happened till now.

There is another suggestion for Mr. Qureshi to consider. The passengers and the travelling public are put to great inconvenience on the new broad gauge line between Kolhapur Poona. The point is that the train-Mahalakshmi Express as it is called after the name of great goddessleaves Kolhapur round about midnight. reaches Poona round about 7 A.M. and reaches Bombay round about This is how the passengers o'clock and the public are inconvenienced. The train reaches Bombay at 12 o'clock. It helps neither the trading communities nor the people in industries. think Mr Qureshi is going to give me the stock reply that there is no capacity between Poona and line Bombay to run the train fast

I am giving you a very practical suggestion. This Mahalaxmi Express can be run as a Janata instead of as the Poona-Bombay Mail. Previously there was a mail starting at 7.25 and reaching Bombay roughly 11.45 There is another Janata which leaves Poona at 6 o'clock and reaches Bombay at 10 o'clock. I would only request you to see that this Mahalaxmi Express leaves Miraj or Kolhapur round about 10 o'clock so as to reach Poona round about 530 in the morning: make it a Janata. Now you are

going to make it a mail. Instead, make it a Janata. If you make it a Janata, then the travelling public around Bangalore-Belgaum-that is, the whole Mysore track-and the hinterland of Western Maharashtra will be immensely benefited. Mr. Qureshi, if change this Mahalaxmi Express into a Janata instead of running it as a mail, please allow it to run as a Janata Express between Poona and Bombay. That will help us immensely. thought that it will reach Bombay by 9 o'clock if there is no line capacity till Bombay. Only do us this favour so that the passengers will be immensely benefited I do not want to ask for any other deviation. It will fit into the present working of railways. Nothing more I am demanding. You can run it as a Janata Express because for Janata already the line capacity is there between Poona and Bombay. That can be done

Then, about the working of the Railway Board, in the favourite way the usual favourite criticism was made by various Members. And we also hear the usual reply from the Minister. The Minister says: "Ultimately, what is the Railway Board? We, the Ministers are superior." That is a myth. Mr. Qureshi, I tell you, it is a myth. You are not working as the boss of the Railway Board; you are being briefed by the Railway Board and how can you take action . . .

SHRI KRISHAN KANT: And to make wrong statements.

SHRI A. G. KULKARNI: hamesha hota hai: Now I am going to narrate a story which will show and prove that the Ministers are, just as we are, at, what is called, the. mercy of the Railway Board. You t are not the bosses of the Railway Board. It was no less a person than the Prime Minister of this country who made an announcement at Aurangabad that some railway lines should be taken up. Why I am saying this is to highlight the callousness of the Railway Board. The Chairman of the Raliway Board dared to question the

decision and the announcement made by the Prime Minister. I am highlight_ ing this only to show how the whole machinery of the Railway Board was used for the purpose of...

SHRI JAGDISH PRASAD MA-THUR: Was it a slogan or a decision?

SHRI A. G. KULKARNI: That is for you, my dear friend. You have got yellow specs; that is not for me. Mr. Mathur, we know that when the Prime Minister speaks, it has some inspiration for us—something more than what is a slogan to you.

She made an announcement and it came in the papers. I do not know whether the Members of the Railway Board and the Chairman of the Railway Board ever read the newspapersthey may be reading their files only. That was highlighted in bold letters. It appeared in the Times of India of Bombay on the 9th and in the Economic Times also; it was published in bold letters. So much water flowed down the bridge after this announcement was made, Mr. T. A. Pai called a press conference; he, along with higher railway officers had a discussion with Mr. V. P. Naik. Mr. Naik went to Mr. Pai's home for breakfast because he thought that by going to his home he would be able to hammer it out nicely. Everything was discussed and we were told that on the 30th itself it was coming before the Cabinet. Later on the information was given to us that it was not on the agenda because it did not reach in time-it is possible. So, we, the innocent people of Maharashtra have been just hearing all these stories.... (Interruption) .. You will be surprised to know what the truth in it was.

MR. DEPUTY CHAIRMAN: You are not so innocent.

SHRI A. G. KULKARNI: On the 23rd there was a Cabinet meeting Then, the programme for the inauguration of the Konkan Railway was announced with fanfare, Mr. T. A. Pai

was to be the host and Mr. V P. Naik, Mr. Chavan, everybody was to be there. The date was fixed and it was a great occasion for us, the innocents in Maharashtra.

Actually, Sir, nothing happened. When the Railway Budget came up, when Shri L. N. Mishra announced the Budget, there was no reference to the Konkan Railway line. When somebody asked what happened to it, he said: What the Konkan Railway is, I do not know. No provision was made

Now, I want to know from Qureshi, he will have to make a note of it specifically, I am alleging something, whether your Chairman of the Railway Board wrote to the Cabinet Secretariat about it and, if so, what was the nature of announcement made? Was it done before presentation of the Railway Budget? Then, Sir, the Cabinet Secreteriat informed the Railway Board that this was an announcement made by Prime Minister. Yet the Railway Board Chairman had guts to announce at a press conference, before the Railway Budget was announced in Parliament that he did not know anything and no provision was made, he would enquire about all that. That is the history, that is a part of the history. The House knows it because it was debated here, it was highlighted here and Shri L. N. Mishra was sympathetic, he made an announcement. If that is the history, unless it is enquired into, no Parliament Member will be satisfied with the Railway Minister as. suring that the Minister runs the Ministry of Railways. Then I will take it that the Railway Minister is a helpless spectator like Members of Parliament and the Railway Board Chairman is the real boss in this country of the Railway Ministry.

श्री क्याम लाल यादव (उत्तर प्रदेश): माननीय उपसभापति जी, मैं श्रापकी श्रनुमति से रेलवे एप्रोपिएशन बिल्स के सम्बन्ध में करना चण्हता हूं कि श्रव नये मंत्री به دی بر ت

[श्री श्याम लाल यादव] श्री एल० एन० मिश्र जी ग्राये है तो हमे उम्मीद है कि रे नवे मे गतिशीलता, प्रशासनिक चुस्ती, स्वागत योग्य क्षमता, एव बहर्चाचत अनाप-शनाप अपव्यय ग्रसाधारण एव प्रभावोत्यादक तथा उल्लेख-नीय मिनव्ययितता लायेगे ग्रौर रेलवे को शायद मंजीवनी बटी देगे । उनसे रेलवे मे चर्नादग व्याप्त मनियमितताम्रों को समाप्त करने की भ्राणा की आ रही है। यह जान कर हमें ख्शी हुई है कि रेलवे मती जी जो जोनल कमेटीज है उनके मेर्म्यस को वह डिवीजनस मे, ग्रलग ग्रलग जोंस में, जा कर के बुला रहे है ले. कन मैं इतना निवेदन करना चाहता ह कि नेशनल रेलवे यूर्जास कंसलटेटिव कौसिल तथा जौनल रेलवे युजर्स कं उनटेटिव कभेटी ग्रथवा जो डिवीजनल कमेटीज वनती है इनमें विभिन्न दलों के प्रतिनिधि पर्याप्त संख्या में नही रखे जाने ग्रीर मंत्री जी सम्भवत. ग्रपने ही न ज़रीक बैठने वाले लोगो को किसी न किसी प्रकार से इन कमेटियों मे नियक्त कर देते है। मेरा अनरोध है कि जो विभिन्न वर्ग है, विरोधी दलों के जो विभिन्न वर्ग है, उनका भी पर्याप्त प्रतिनिधित्व इन समितियों मे, क्षेत्रीय समितियों मे प्रथवा नेशनल यूजूर्स कसलटेटिव कमेटी मे, होना चाहिए।

मान्यवर, एक वांत जो मुख्यतः रेलवे के सम्बन्ध में निवेदन करनी है वह यह है कि रेलवे सम्पत्ति की अपार क्षितिहोती है, कोई भी अवसर देश में आता है, कोई भी दल किसी भी प्रश्न को करके आन्दोलन गुरू करता है तो यब से पहले उसका आक्रमण रेलवे पर होता है और रेलवे की सम्पत्ति की अपार क्षती की जाती है। मुझे दु ख के साथ यह कहना पडता है कि इस प्रकार का आन्दोलन अभी हाल ही में आंध्र प्रदेश में हुआ और जिसका सचालन आंध्र प्रदेश के सत्ताब्द दल के लीडरों ने किया और कर रहे है चाहे वह तेलंगाना मे हो या आंध्र प्रदेश मे हो और आज भी वह लोग सत्ताब्द दल मे णरीक है लेकिन खेद है कि आज तक उनसे इसके लिए कहा नहीं गया, केन्द्र य नंत्र नडडल ने कमी

भी वहां इस प्रकार के काम के लिए उनकी भर्त्मना नहीं की ग्रौर इन नेताग्रों की इस बात के लिए भर्त्सना नहीं की कि वह नार्वजनिक सम्पत्ति को इस तरह क्यो क्षिति पहचा रहे है। उसकी किस प्रकार से पूर्ति की जा सकेगी। एक वार जो पिछले रेल मती थे श्री टी० ए० पै उन्होंने यह घोत्रणा की थी कि जो रेलवे स्टेणन जला दिया जाएगा उसकी मरम्त नहीं की जाएगी उनमे सुधार नहीं किया जाएगा... लेकिन उस धमकी का कोई कार पड़ा हुपा हमको दिखा नही, कि किस प्राप्तर पा वे एश्री कर रहे हैं परन्तू मै यह जरूर चाहता हं कि सरकार अथवा सत्तारूढदल कम से कम इस बात का ग्राण्वाणन द. इस प्रकार के कार्य करे ग्रौर इस प्रकार से उस नीति का परिपालन करा सके तो वडी खर्जी होगी कि जिससे रेलवे की सम्पत्ति का नकसान न किया जाए ग्रन्यथा रेलवे का जो व्यय बढ़ता जा रहा वह इसी पकार से बढ़ना जाएगा। बारबारसदनमेयह प्रस्ताव किया आता है लेकिन मैं इस निष्कर्ष पर पहुचता हू कि रेलवे अब कामर्शियल ग्रडस्टेकिंग की तरह नहीं चलाई जा सकती। रेलवे एक सरकार, विभाग की तरह चलाई जा रही है। जिसमे दिन व दिन खर्चा बढता चला जा रहा है, ग्रामदनी उससे कुछ होनी नही है श्रीर जनता की जो स्विधा है, जिसके माध्यम से घनोपार्जन यह संस्था करती है उसकी सुख सुविधाएं भी उतनी ही धीरे धीरे खत्म हो रही है। धाज रेलवे मे सुधार लाने के लिए जो कर्मचारी लगे हए है उन्ही की सुख स्विधा का ध्यान किया जाता है। जो यह दो सप्लीमेन्ट्री ग्रान्ट्स, मान्द्रवर, प्रस्तृत है 22 ग्ररब 59 करोंड 10 लाख 42 हजार की, श्राप यह देखें इस में रेल बे बोर्ड ग्रौर रेलवे प्रणाशन के ऊपर 1 बारोड 78 लाख 77 हजार ६० की धनराशि मार्ग गई है ग्रौर जो दूसरे ग्राइट्रम्स है वे बराबर वढ़ते चले जा रहे हैं। जो रेलवे का बजट स्वीकार हुन्ना उसके बाद इतनी श्रधिक धनराशि की मांग करना इस बात को दर्शता है कि रेलवे के प्रासाशसन मे चुस्ती नही प्रोर मितव्यियता पर कोई ध्यान

नही है। बराबर उसका व्यय बढ़ता जा रहा है, दो प्रकार से एक तो रेल में में स्थान. रूप से जो लोग लगे हुए है उनकी सुख सुविश्राको देखते हुए उनकी तनखाह और भत्ते बढ़ाते है—दूसरी तरफ रेलवे में जो नुकमान होता है उनकी पूर्ति फरते हुए। इसके अलावा रेलवे मे जो चोरा होती है और उसका कम्पलसरी तौर ने जो लोगों को मुखानजा देना पड़ता है वह अलग है। इन सब चीजों मे वृद्धि होती चली जा रही है और उसकी और रेलवेज कोई तवज्जह देने में असमर्थ है, ऐसा मैं मानता हं।

इसके साथ मान्यवर, गाडियों को समय पर चलाने की मांग की गई। यहां सदन में मैने पहले भी एक बार कहा था ग्रौर फिर कहना चाहता हं कि रेलवे बोर्ड की तरफ से गाडियों के चलने का जो रिनंग टाइम निर्धारित है वह ग्रस्वाभाविक है, ग्रौर उचित नही है। जितना टाइम एक गाड़ी को दूसरे स्टेशन मे जाने मे वास्तव में लगना चाहिए. जो उस गाडी की गति निर्धारित है, उससे ग्रधिक समय गाड़ियों को एक म्टेशन पर जाने के लिए टाइम टेब्ल मे दिखाया जाता है। इसलिए दिखाया जाता है ताकि गाड़ी कितनी ही लेट हो, कोई भी स्थिति हो, समय के ग्रन्दर पहुंच जाए । मैं इस वात का घोर विरोधी हुं। मैं चाहता हं इसमें कम से कम समय दिखाना नाहिए। में इसका एक ही उदाहरण देना नाहता हुं कालका मेल जो दिल्ली से मुगलमराय जाती है वह तो पहुंच जाती है 11 घंटे मे, जब कि स्टापेज बहुत ज्यादा नहीं है. लेकिन जो ए०सी० एक्सप्रैंस जाती है वह 12 बंटे मे पहुंचती है, जब कि उसके स्टापेज कुछ गिने गिनाये पांच-छः हैं तो वह समझ में नहीं आती कि किस प्रकार टाइमिंग ग्राप रखते हैं ग्रीर कर्पचारियों को सुविधा देने के लिए कनपुर स्टेशन में उसका टाइम ऐसा बनाया जाता है---गाडी तो अल्दी पहुंच सकती है लेकिन टाइम अधिक दिखाते हैं--ताकि उनका भत्ता बन मके। तो इस तरह से जो टाइम दिखाते हैं उसके तरीकों में सुधार करें ।

तीसरे दरजे के डिब्बे में सफायी या कोई ध्यान नहीं है। हाल ही मे मुझे एक वार मौका मिला एक पैसेन्जर ट्रेन मे जाने का जिसमे फर्स्ट क्लास नहीं था, न सैकेन्ड क्लास था, बस थर्ड क्लास था और बहुत गंदा था उस क्रोर कोई तवज्ञाही दी जाती। हमको तो मौका मिलता नहीं तीसरे दरजे मे सफर करने का क्योंदि अवसर फर्स्ट क्लास मे जाते है और उसमे ज्यादा सुविधाएं मिलती लेनिन तीसरे देंजे मे न लैट्रिन में सफाई है न बिजली है, न पखा है, या और सुविधा है। इस पर कोई ध्यान रेलवे विभाग नहीं देता।

इनके माथ ही जितनी लम्बी गाडियां है उनमे डीजल इजन लगाए जाने चाहिए, नहीं तो स्राम जानता को तक्लीफ होती है। स्रगर स्राप दिल्ली से हावड़ा जो ट्रेन चलती है उसमें स्रोर डिब्बे बढ़ा दें तो थर्ड क्लास के पैसेन्जर्भ को स्रोर ज्यादा जगह मिल सक्ती है वरना थर्ड क्लास के जो साधारण पैसेन्जर्स हैं उनको कतई उसमे जगह नहीं मिलती।

इसके अलांवा मान्यवर, रेलवेज मे जो भोजन ग्रौर जलपान की व्यवस्था है वह ग्रत्यन्त चितनीय है। ग्राप से ग्राशा ग्रौर ग्राकांक्षा यह थी कि जब रेलवे स्वतः केटरिंग भ्रपने साथ में ले लेगा तों भोजन को व्यवस्था में सुधार होगा लेकिन आज के दिन केटिरिंग वहत खराब हो गई है। प्रगर कोई प्राइवेट काट्वेटर है तो उसका दिया हुन्ना भोजन अच्छा मिलता है ग्रौर रेलवे केटरिंग या भीजन उसके मुकाबले खराब मिलता है। इस चीज को भ्रगर भ्राप नही सुधारते तो मेरा सझाव यह है कि स्राप इस व्यवस्था को फिर उलट दीजिए। ग्राज तो रेलवे केटरिंग में जो लूट मची हुई है, ऊपर से नीचे तक, मैं समझता हूं यह लूट रेलवे बोर्ड से भी सम्बन्धित है वगैर उसके इशारे से केटरिंग में इतनी ल्ट नहीं हो सकती। किस प्रकार से उसको छिपाने की वह चेष्टा

[श्री इयाम लाल यादव]

Appropriation

करते हैं। ग्रापके जो सरकारी ग्रधिकारी हैं वे ही उसको ोकने की कोणिश नहीं करते। मान्यवर, एक दो बातें ग्रीर निवेदन करना चाहता हुं। ग्रभी हमारे कुलकर्णी जी ने कहां था कि ग्रंग्रेजों के जमाने में कितनी लम्बी रेल बनी थी और उसके बाद कितनी बनाई गई. उसको मंत्री बतलाएँ। लेकिन मै यह निशेदन करना चाहता हूं कि जो मेन लाइन है हावड़ा से दिल्ली तक वह डब्बुल ट्रेक है, फिर भी उससे काम नहो चल रहा न ग्रौर बहुत जगहों पर बोटलनैक हो जाता है। मेरा यह सुझाव है कि इसको चार टै़क का कर दिया जाना चाहिए स्रौर इस काम को जल्द से जल्द किया जाना चाहिए ताकि मेन लाइन पर पैसेंजर गाड़ियों का भ्रौर मालगाडियों के ग्राने जाने में ग्राजकल जो भी दिक्कत हो रही है वह दूर हो सके ग्रीर जनता को भी सफर करने में सुविधा हो।

मान्यवर, डी० एल० डब्लू० ग्रौर चितरंजन लोंकोमोटिव वर्कशाप में भी काम में गिरावट ग्रा रही है। मैं इस बात पर इस समय विस्तार से नही जाना चाहता हूं, लेकिन मैं मंत्री जी से यह जानना चाहता हं कि एक इलैक्ट्रिक का इजिन कितने समय में डी० एल० डब्लू० में बन जाता है श्रीर यहां पर उत्पादन क्षमता कितनी है। ऐसा मालुम पड़ता है कि इस कारखाने की जो उत्पा-दन क्षमता है वह बराबर गिरती चली जा रही है ग्रौर खर्चा बढ़ता ही चला जा रहा है। इस तरह का जो काम की गिरावट है वह निराशा-जनक है ग्रौर मैं चाहता हूं मंत्री जी इस पर प्रकाश डालेंगे।

बनारस के स्टेशन के सुधार के लिए पिछले वर्ष मंत्री जी ने कहा था, लेकिन मैं 🗸 देखता हं कि स्टेशन में कोई सुधार नहीं हुआ। जहा देश के सारे लोग आते हैं, धार्मिक और पर्यटक स्थान होने के नाते से देश ग्रौर विदेशों से अनेक प्रकार के लोग आते हैं, लेकिन उस स्टेशन पर जो सूबिधा है वह नगण्य है। सरकार ने वहां पर लोगों की स्विधा के लिये कोई व्यवस्था नहीं की है ग्रौर मेरा ग्रनुरोध है कि सरकार इसको जल्द से जल्द पूरा करने की कोशिश करेगी।

मान्यवर, मैं दो, एक बातें ग्रौर भी निवेदन करना चाहता हूं ग्रौर वह यह है कि रेलवे की जो विज्ञापन की नीति है उसमें स्नामूल परिवर्तन 🔏 होना चाहिये । मैं विशेषकर उत्तर प्रदेश के पूर्वी इलाके के समाचारपत्नों के बारें में कहना चाहता हूं किं उन ग्रखबारो को जो उर्द में छपते हैं उनकी घोर उपेक्षा विज्ञापन देने के सम्बन्ध में की जाती है। उन ग्रखबारो के साथ पक्षपात किया जाता है ग्रीर किसी पत्न को राजनीतिक कारणों से विज्ञापन न दिया जाय, यह बात उचित मालुम नही देती है। इस बात की ग्रीर मैं रेल मंत्री जी का ध्यान दिलाना चाहता हूं ग्रौर इस सिलसिले में कान-पुर के सियासत जदीद का उदाहरण देना 🔏 चाहता हूं। इसके साथ ही साथ ऐसे बहुत से 🥤 श्रखबार हैं जो पूर्वी उत्तर प्रदेश ग्रौर मध्य भारत में पढ़े जाते हैं, लेकिन उन्हें रेलवे की ग्रोर से विज्ञापन नहीं दिया जाता है, उनके साथ पक्ष-पात किया जाता है, इसलिये मैं चाहता हूं कि रेलवे की जो इस प्रकार की नीति है, वह समाप्त होनी चाहिये।

श्रत में, मैं हरिजनों के सम्बन्ध मे निवेदन करना चाहता हूं कि उन्हें रेलवे के ग्रनुसार रिजर्वेशन मिला हुम्रा है, उनको पदोन्नति 🕽 के लिए भी रिजर्वेशन है श्रीर होम मिनिस्ट्री के भ्रादेश के श्रनुसार उनको इन चीजों में रिजर्वेशन लेकिन उनको पूर्ण रूप से कियान्वित नहीं

Shantivan the mortal remains of our late Pandit Jawaharlal Nehru lie in eternal peace. Whenever we happen to go there, we lay a garland in reverence to the memory of Chacha Nehru as we used to call him. Shantivan has now been turned into an open air latrine. I am not going to tell a lie. I have taken oath in the name of God. Hundreds of people go and pass their stool there. It is in violation of the sanitation rule. It is a bad thing. Had he not invited them to come without tickets? That is why I am saying. It should not have been done. He is responsible for that.

MR. DEPUTY CHAIRMAN: Speak about the Railways.

SHRI DEBANANDA AMAT: I have been given a few minutes to speak. The Railway Budget is very silent about Orissa. Out of the total tribal population of India, 14 per cent live Orissa. It is only Nagaland on the railway Orissa is full of minerals and But no proper attention is being paid. There is no proposal to convert the metre gauge line Mayurbhanja into broad gauge. passing through the world-famous iron ore mines of Nayagarh. Our Constitution says that the State shall take special care for the economic and educational upliftment of the weaker sections of the people, particularly the Scheduled Castes and the Scheduled Tribes and protect them from all forms of exploitation and injustice. But you are only doing it in words but not in implementation; you are not removing regional imbalance and disparity. We have been hearing about this for the last 25 years. Orissa is subjected to the vagaries of nature, drought and flood. But now in the name of drought, Maharashtra has got three new railway lines. Was it not proper for the Government to have at least a single line in Orissa? It is only in the Railways that this is happening.

Another point is, the Adivasis and the Harijans are not treated properly

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जाता है। इसका मतीजा यह हो रहा ह कि हमारे मुगलसारय की तरफ जो टी० सी० हैं, उनमें बहुत गहरा ग्रसन्तोष है । इस सम्बन्ध में मैंने मंत्री जी को भी पत्न भजा था. लेकिन स्रभी तक उस पर कोई कार्यवाही नहीं हुई। होता यह है कि जहां पर पदोन्नति की जगह होती है, सिलेक्शन ग्रेड प्रमोशन होता है, तो एसी जगहों के लिए भी कोटा निर्धारित है। टी० सी० ग्रीर हैड टी० सी० की जगहों पर इन लोगों को नहीं लिया जाता है भ्रौर नगण्य है। इन लोगों उनकी सख्या का है। इन लोगों को जानबझकर नही रखा जाता है। मैं यहां पर एक उदाहरण देना चाहता हूं। एक ब्यक्ति जो सिलेक्ट किया गया था, दुर्भाग्यवश उसकी मृत्यु हो गई ग्रीर उसकी जगह जनरल डिविलयर कर दी गई। उस जगह पर जनरल कडीडेट को रख लिया गया, लेकिन हरिजन को नही रखा गया। मैं समझता हूं कि सरकार की जो घोषणा है, जो होम मिनिस्ट्री के आदेश है, उनका ग्रन्छी तरह से परिपालन होना चाहिये । शिडयूल्ड ट्राइब्स ग्रीर शिड्यूल्ड कास्ट हे इम्प्लाईज वैलफयर एसोसिएश न की तरफ से इस सम्बन्ध में मत्नी जी को एक प्रति-वदन दिया गया था, इसलिये मेरा स्रन्रोध है कि इस मसले की तरफ मंत्री जी को शीधता से ध्यान देना चाहिये स्रौर उनकी कठिनाइयां जो है उन्हें दूर करनी चाहिये। I TH'

इन शब्दों के साथ मैं अपना भाषण समाप्त करता है । उसके के अध्यक्ष के स्टिप्ट

SHRI DEBANANDA AMAT: Mr. Deputy Chairman, Sir, first I was on my legs to draw your attention to a very serious matter. What is that serious matter, I cannot but narrate it. It is a serious matter because it spoils the good name and fame of the late lamented Pandit Jawaharlal Nehru. Shantivan is a very holy place and it is a place of pilgrimage also. In

[Shri Debanand Amat] in the railways. I have got 14 representations from the Adivasis and the Harijans. I am just sending a copy to the hon. Minister. How long will this continue? There is a specific provision for reservation for them, 15 per cent for the Scheduled Castes and 7 per cent for the Adivasis in all the cadres of services. But it is only in the Constitution, but it is never implemented. It should be implemented today. How long will they Like the negroes in America or the jews in Germany we are being treated.

I am very sorry that no new railway line has been given to Orissa. We have got 39,000 square miles of jungle, there are mines and minerals; 50 per cent of the iron ores comes from Orissa. But everything is done only from a political outlook.

श्री मोहम्मद उस्मान ग्रारिफ (राज-स्थान) : डिपुटी चैयरम । साहब, मैं रेलवे मिनिस्टर साहब के रखे हये दोनों बिलों की ताईद करता हूं ग्रीर उसके माथ साथ हमारे राजस्थान और ग्रपने शहर बीकानेर के कुछ मसलों की तरफ तवज्जह दिलाना चाहता हूं। इस हाउस में 26 तारीख को रेलवे मिनिस्टर साहब ने कहतसाली के सिलिसले में कुछ फौरी वर्क्स को महेनजर रखते हये नई रेलवे लाइन खोलने की घोषणा की थी ग्रीर मुख्तलिफ प्रोविन्सेज के बारे में डिफिनिट प्रोग्राम बता दिया था। राजस्थान के सिल-सिले में उन्होंने फरमाया था कि यह मामला श्रन्डर कन्सीडरेशन है श्र[†]र उसी रोज मैंने ग्रीर जगदीश प्रसाद जी माथुर ने यह ग्रर्ज किया था कि हमारी तरफ नई रेलवे लाइनों खोलने के बारे में ग्रापको ऐलान करना चाहिये था। उस पर उन्होंने वायदा किया कि जल्द ही राजस्थान में जहां जहां नई रेलव लाइन डाली जायगी उस बाबत ऐलान कर दिया जायेगा । उसके बाद जनरल बजट पर बोलते हुये हमारे एक ग्रानरेबल मेम्बर श्री गणेशीलाल माली ने कई बातों पर तवज्जो दिलाई, लेकिन मैं ग्रफसोस के साथ ग्रर्ज

करता हं कि जवाब में रेल है मिनिस्टर साहब की तरफ से राजस्थान के बारे में किसी किस्म का ऐलान नहीं हुन्ना कि वह कौन से वर्क्स खोलगे ग्रीर राजस्थान को क्या सुविधाये देंगे। इसके बारे में मैं भ्रापके जरिये पुरजोर अपील करूंगा कि रेलव मिनिस्टर साहब को राजस्थान को इस तरह से नजर-भ्रन्दाज नही करना चाहिये । जब वह कंसोलिडंटिड फंड से बहुत बड़ी रकम लेते हैं तो उसके साथ साथ रेलवे को यह तवज्जो रखनी चाहिये कि वह उसको मुख्तलिफ स्टेटों में बराबर मसावियाना तौर पर खर्च श्रीर मख्तलिफ प्रान्तों में जो जो मश्किलात हैं उनको दूर करने में इन्साफ से काम लें। इन्साफ से काम लेने के लिये मैं इसलिये कहता हूं कि बार बार जब तकाजे किये गये श्रीर उस पर भी कोई तवज्जो नहीं दी गई तो हमको यह कहना पड़ा कि हमारे साफ इन्साफ नहीं हो रहा है।

भ्रब मैं रेलवे मिनिस्टर साहव की खिद-मत में कुछ सुझाव देना चाहता हूं। कोयलायत से फलौदी तक लाइन डालकर बीकानेर को जेसलमेर से जोड़ा जाये। यह इसलिये जरूरी है कि जसलमेर ग्रीर बीकानेर बार्डर पर हैं। वहां पर रेलवे लाइन डाली जानी चाहिये, यह वहां की सुरक्षा श्रीर वहां की हिफाजत के सिलसिल में बहुत ग्रच्छा कदम होगा ।

मेडता सिटी से ग्रजमेर तक लाइन डाली जाये ताकि बीकानेर व जोधपूर व भ्रन्य इलाके सीधे भ्रजमेर व पुष्कर से जुड़ सकें । इसके ग्रलावा ग्रजमेर से ग्रागे नसीराबाद व विजयनगर से कोटा तक रेल लाइन डाली जाये ताकि उत्तर पश्चिम राजस्थान के लोग सीधे स्रजमेर होकर बुंदी व कोटा प्हुंच सक भ्रीर जयपुर टोड़ाबराय-सिह रेल लाइन को बड़ा कर भ्रजमेर-कोटा लाइन से जोड़ा जाये जिससे जयपुर से कोटा सीधी रेल से जुड़ जाये। स्रभी सवाई माधो-पुर होकर जाने वाली गाड़ी बदलने में बड़ी दिक्कत होती है भ्रौर चक्कर पड़ता है।

् चुरू से तारानगर व सरदार शहर, रावनमर होकर नौहर तक रेल लाइन डाली जाए ताकि इस इलाके के लोगों को स्रावागमन की मृविधा मिल सके।

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बीकानेर से जयपुर या स्रागः एक सीधी एक्सप्रेस गाड़ी वाया रतनगढ व चुरू चलनी चाहिए जिससे बीकानेर व चुरू जिलों के लोगों को पुविधा मिल सके।

ृंदिल्ली श्रहमदाबाद मीटर गेज लाइन को ब्रोडगेज में बदलना चाहिए ग्रीर लयपुर मवाई माधोपुर लाइन को भी ब्रोड-ेज में तबदील करना चाहिए। कोटा चिनौड़गढ़ मीटर गेज सरदार शहर ग्रीर हनुमानगढ़ जंक्शन तक डाइरेक्टर लाइन का मनावला पेश करते हैं। सरदार शहर से वासवाडा रतलाम तक मीटर गेज लाइन बनानी चाहिए।

इसके ग्रलावा मैं वीकानेर शहर की ग्राम एक मुनीवतो को श्रापके सामन रखना चाहता ह । 25 वर्ष का ग्ररसा हो गया वहां वीकानेर का ग्रावादी वढ़नी जली गई है। 5 रेलवे फाटक ऐसे है जो शहर के बीच में है ग्रौर वह पांचों फाटक म्खनलिक श्रीकात में रेलों के गजरने की वजह से वीसियों दका बन्द होते है श्रीर इकिक जाम हो जाता है। भहर से दपनरों में जाने वाले लोगों को ग्रवनी ड्यटी पर जेट पहुचना पड़ा। है, अदालतों में वकील लोग देर में पहुंचते हैं तो कई केस खारिज हो जाने हैं। ग्रस्यतालों की एम्ब्नेस कारे रूक जाती है कई दफा मरीज रास्ते में ही मर जाते हैं। ये मुश्किलें दूर करने के लिए मुस्त लिफ ग्रीकात में बीकानेर की तरफ से रिप्रजन्टेशन हुए। श्री लालबहादुर शास्त्री जी ग्रौर श्री जगजीवन राम जो ने भी इस पर तब्बजो की थी ग्रौर लाल वहाद्र शास्त्री जी ने प्रलल ऐलान बीकानेर में ग्राम सभा में फरमाया था कि इन फाटकों की म्सीबनों को दूर करने का इंतजाम रेलवे करेगी श्रीर सैरल गवर्नमेंट करेगी श्रीर इन पर जितना भी रुपया खर्च होगा वह हम बरदाश्त करेंगे

ग्रौर राजस्थान को ग्रपना हिस्सा देना होगा तो हम वगर इंटस्ट का लोन भी राजस्थान को देंगे। ये सब वायदे हुए पर मामला वहीं का वहीं है।

उसके साथ-साथ यह कहा यण कि इन मुसीबतों के हल के लिए या तो पुल बनाया जाए या दूसरा इन मुश्किलों का हल करने का यह हो सकता है कि मौजदा स्टेशन को बदल दिया जाए । वहरहाल इंजीनियर या टेक्नी-शियन जो कछ भी हल ढुड़े, वह इसकी तलाश करे लेकिन इस मामले को एक बहाने या दूसरे बहाने के साथ टाला जाता रहा है ग्रीर मैं श्रर्ज करना चाहता हूं कि यह मामला इतना परेशानीपुर्ण हो गया है कि बीकानेर की जनता का पैमाने सवर लवरेज है किसी वक्त भी इस मसले को लेकर वहां मुसीबत खड़ी हो सकती है। खासतौर पर ऐसे मौके पर जब कि मखालिफ ग्रसामाजिक ताकतें मिल रहीं हैं ग्रौर हमारे दुसरे याराने मैकदा हमारे हर मसने को उलझाने की कोशिश करते है। मैं सचेत करना चाहता हूं, श्रागाह करना चाहता हू कि इसको एक इंसानी मसला समझ कर तैय किया जाये भ्रोर इस तरक खास तौर से तब्ज्जह की जाय।

इसके अलावा में रेलवे मिनिस्टरस हिंब की तवज्जह बहुत छोटी-छोटी मांगों की तरफ दिलाऊगा और मैं समझता हूं कि वे उनको बड़ी ग्रासानी से पूरा कर सकते हैं बशतें कि वे उन पर गौर कर, तवज्जह फरमाये। बीकानेर दिल्ली मेल में ग्रभी एक भ्री टायर व टू टायर डिट्बा लगता है। यह बहुत नाकाफी है और इसमें इजाफा किया जाना चाहिए। इसी मेल में टू टायर का जो एक ही डिट्बा है उस में ज्यादातर मुसाफिर रेलवे मुलाजिमीन होते हैं। ग्राम जनता के लोगों को उसमें बैठने की महु-लियत नही मिलती है। इसलिए मैं ग्रर्ज करूंगा कि इसमें टू टायर और भ्री टायर के डिट्बों, का इसाफा किया जाये।

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नोकानेर से ग्रहमदाबाद मेल में टूटायर ग्रौर धी टायर के एक एक डिब्बा लगना चाहिए । बीकानेर से ग्रहमदाबाद तक जो सकर होता है वह बहत लम्बा है। उस सफर को कम प्ररसे में तय करने का इन्तजाम होना चाहिए। मेड्तारोड, जोधपूर व मारवाड़ जनशन पर 6 घंटे से ज्यादा समय व्यर्थ बरबद होता है । प्रकेले जोधपूर में यह गाड़ी 3 घंटे से ज्यादा खड़ी रहती है। जनता ऐक्सप्रेस से इसका मेल बठाया जाना चाहिए। जोधपुर से 5.15 बजे गाडी चला कर 8 बजे कर 20 पर मार-बाड जक्शन पहुंचाई जा सकती हे ग्रौर वहां से ऐक्सप्रेस गाडी से क्लेक्शन किया जा सकता है। इस तरह मुसाफिरों को जो तक्लीक होती है उसको रका किया जा सकता है।

बीकानेर से उदयपुर गाड़ी पहुंचने में बहुत वक्त लगता है। बीकानेर से उदयपुर तक जाने में बीच में मोडना रोड, जोधपूर व मार-वाड़ा जंक्रान में यह गाड़ी 8 घंटे से ज्यादा समय तक पड़ी रहती है, जिस से यसाफिरों को बड़ी तकलीफ होती है। इसमें सुधार करके उदयपूर गाड़ी पहचाने व रवाना होने के समय को ठीक किया जा सकता है स्रौर समय की भी वचत की जा सकती है। इस बारे में मिनिस्टर साहब को तवज्जह फर्नाना च हिथे ताकि मसा-फिरों का कम से कम वक्त में ग्रौर रास्ते में पड़े रहने की तकलीफ से बचाकर बीकानेर उदयपुर का सकर ग्राराम से हो सके।

DWIJENDRALAL SHRI GUPTA (West Bengal): Mr. Deputy Chairman, Sir, I shall give certain very constructive suggestions for the Railway Minister to consider in the context of the difficult transport situation in Calcutta particularly. I have said on different occasions in the past that all the passengers of Calcutta are dragged to the Howrah station which can be avoided. To meet the situation we are now thinking in terms of a second Hooghly bridge, admitting that one Hooghly

bridge that exists now is not sufficient to cope with the traffic. There are seven trains from Calcutta to Delhi. The fastest train is the Rajdhani Express that leaves from Howrah. The next best is the Kalka Mail; that also starts from Howrah. The next best is the De luxe train; that also starts from Howrah. The next is the Delhi Express; that also starts from Howrah. The next is the Janata Express; that also starts from How-The next is the Toofan Express: that also starts from Howrah. The only train which starts from Sealdah station is the Upper India That takes about Express. hours.

SHRI K. **CHANDRASEKHARAN** (Kerala): And it is always delayed.

DWIJENDRALAL SHRI GUPTA: Yes, it is always delayed. Will the hon. Minister consider the usefulness of giving at least two fast trains from Sealdah to Delhi?

I have mentioned there are trains. All of them start Howrah. And fifty lakhs of people living in Calcutta have to cross the river to go to Howrah station which they can very well avoid if two fast trains leave from Sealdah station. It might well be argued that the route is different. No, the route is not different. So far as Rajdhani Express and Kalka Mail are concerned, they go by chord line. Chord line means up to Bali station it is common, and those trains coming by chord line, they take a bend from Bali, then come to Uttarpara, Belur, Liluah and then Howrah. Instead, if my suggestion is accepted, from Bali that will pass through Dakshineswar, then Dum Dum, then Sealdah. For coming from Bali to Howrah you have got to cross two stations, as I said, Belur and Liluah. Here also you will have to pass through first Dakshineswar and then Dum Dum. Then what is the difficulty? I can give you one instance. On 4th September in this House the Government lost a motion by one vote on the

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Privy Purses Abolition Bill. The Rajdhani Express started on the 4th not from Howrah but from Sealdah. I was in the plane. On 4th evening the plane could not leave. On the 5th morning again the plane was delayed by some hours. My friend, Mr. Banka Behary Das, boarded that Rajdhani Express at Sealdah station because at that time Howrah station was flooded. If on 4th September 1970 you could do this arrangement, why cannot you do it permanently? That will help the passengers who often miss the train with tickets in their pockets because of the bottlenecks in reaching Howrah station. Mr. Deputy Chairman, you must have rexperienced it yourself.

Another feature that I would like to develop by way of my suggestion is this. Sealdah section has three lines. One is on south Sealdah station. It goes to Diamond Harbour. Another goes to Barrackpore and yet another goes to Bangaon side. On this side there is no double line. If one train goes, the other train cannot come. So there should be a double line here; otherwise, people have got to go by buses, and this can obviated if there is expansion of the lines. That will help the passengers a lot. Recently there was a conference of Passengers' Association of which I have the honour of being Vice-President. People expressed their restlessness at the lack double line. The Railway Minister promised in the Second Plan that this question would be taken up in the Fourth Plan. In spite of that promise, it has not been taken up in the Fourth Plan.

Then my next point is about the Martin Light Railway. During elections we give many promises. No less a person than our Prime Minister Indira Gandhi in a mammoth gathering announced that the closed Martin Light Railway will be reopened. There was no condition. Might be she was intelligent enough to catch more votes by that promise. But when the Prime Minister gives an assurance, it should be followed. She may not remove poverty. Garibi Hatao slogan might be a long-term thing. But what about the Martin Railway opening? Prime Minister did not say it as an election promise, if she meant what she said, then all these questions as to who will run it, whether the Centre or State Government, irrelevant.

(Railways) Bill, 1973

Mr. Deputy Chairman, you know that West Bengal has no experience of running railway administration, but the Central Government has. If the Central Government cannot do it, how can West Bengal do it with no experience of running a railway administration? It only means that when you have nothing to do, shelve it by saying that the State Government will do it. This shirking responsibility. Did Prime Minister at that time apply her mind or did she say it simply to catch votes of Hoogly and Howrah where she won all the seats?

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Coming to Rajdhani Express, there are some permanent posts of Coach Attendants. But the people appointed to these permanent posts are not made permanent in their posts. They are paid at the rate of Rs. 4|- a day. They have been there for about five years. On the basis of these daily wages, they have been allowed to continue. If it was a temporary post or casual post, one could understand. But the post is permanent. If that is so, why are not these persons made permanent? The moment they are permanent, they will monthly salaries, dearness allowance, provident fund, leave benefits and everything else. Is it not exploitation of human labour? Is it not unfair for the Government to keep them on daily wage basis especially when they are supposed to be model employers? So long as they do not make them permanent denying them some marginal benefits, don't they stand self-condemned?

[Shri Dwijendralal Sen Gupta]

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Last Saturday I travelled in Third Class Three-tier Sleeper vestibule coach. I had certain friends instead of asking them to travel in the First Class, I travelled with them in the Third Class. There were two Three_Tier coaches. In my coach there was no coach attendant. When I enquired from the train conductor, I was informed that there was only one coach attendant for two coaches. There was lot of unauthorised persons travelling. You will realise how Government was shirking their responisibility. A friend of mine, Shri P. K. Ghosh, an Advocate, was travelling by 2 Down . . .

MR. DEPUTY CHAIRMAN: Please wind up.

SHRI DWIJENDRALAL SEN GUPTA: I am finishing.

In that coach there was no coach attendant. He lost his luggage. Then I wrote to Shri Qureshi. He replied:

"It is regretted that you were inconvenienced by the absence of a coach attendant in your coach. This became unavoidable as there was a shortage of coach attendants caused by heavy casualties in this category. Therefore one Ticket Examiner was deputed to look after two coaches.

Police investigations in regard to the loss of your luggage are in progress and it is hoped that the Police will be able to achieve some progress in this matter."

Nothing has happened.

I wrote the letter . . .

4 P.M.

SHRI KRISHAN KANT: What was the date of his reply?

SHRI DWIJENDRALAL SEN GUPTA. 25th August 1972.

SHRI KRISHAN KANT: So, one year is not over yet.

SHRI DWIJENDRALAL SEN GUPTA. Sir, this is very important. He had said in the letter like this:

"Referring to the loss of luggage.

as the luggage has not been booked
by the railway, it would not be
possible to entertain any claim for
compensation for the loss of the
luggage."

After that, Sir, I wrote another letter to Shri Qureshi on 17.11.72 . . .

MR. DEPUTY CHAIRMAN. Don't quote all these things now.

SHRI A G. KULKARNI: Some bodymust find out his luggage.

SHRI DWIJENDRALAL SENGUPTA. Sir. on 17-11-72 I wrote to him another letter in which I had said:

"You admit that you failed to supply the staff. I purchased the ticket paying Rs. 4. 50 as berth reservation charges and you should also have taken care of my luggage. You did no do that and you take the plea that since it was not booked as luggage, you have no responsibility in this."

SHRI A G. KULKARNI: You must & look after your luggage yourself.

SHRI DWIJENDRALAL SEN GUPTA: There is no question of looking after the luggage. Mr. Kulkarni. The point is this: If you fail to supply the coach attendant which is your duty, how can you shirk the responsibility and say that the Government has no responsibility?

MR. DEPUTY CHAIRMAN: I think you should wind up now.

SHRI DWIJENDRALAL SEN GUPTA: What is the difference between an ordinary Third Class compartment and a Three-tier one? For the 3-tier people are made to pay Rs. 4.50 more in order to have sleeping facility.

MR. DEPUTY CHAIRMAN: Mr. Sen Gupta, you must wind up now. Generally I give you two or warnings and you should finish. you don't I will have to ask you wind up and call the next speaker.

SHRI DWIJENDRALAL SEN GUPTA: Sir, the Minister has to see that no outsider, without any reservation, enters the compartment. was not done and unless that is done, such things will happen....

MR. DEPUTY CHAIRMAN: Yes. Mr. Kumbhare.

SHRI N. H. KUMBHARE (Maharashtra): Mr. Deputy Chairman, in the past I had made a touching reference to the problem of the contract labourers in the Railway. I had sought information on the strength of the workers who are required to work through the contractors in the railways. But that information has not been furnished yet. I their strength must be near one lakh and most of them are employed to do the work of loading and unloading and are employed casual workers and not as regular workers. There is a long-standing grievance of these workers against the contractors who employ them there is in the first place, no security of employment. These people are employed as casual labourers times on a day-to-day basis and they are employed this week, cannot be sure of getting employment next week, and this is under which they condition are required to work As regards the other conditions of their employment, that is wages, I think their wages are so low that they do not represent even what is called a minimum rate of subsistence. Even today they are paid at the rate of Rs. 2.00 or Rs. 2.50 per As regards the other benegts like provident fund gratuity pension. etc. nothing is privileges. leave Therefore I have allowed to them. to say that since the work they are required to do essentially forms part of the work of the railways and since they have to work all the days in a week, all the working days, should be no difficulty in employing them as railway employees. This is their demand. Sir

(Railways)

Bill, 1973

I think Sir in view of the fact that they are required to work for days and the nature of their work is such that it essentially forms part of the railway work, their demand is a fully-justified one. Now, Sir. it been said that these workers can organise themselves into co-operative socities and the contracts can given to the co-operative societies. In that event, Sir, at best they will become the employees of the co-operative societies Can these cooperative societies give them security of service? Can they provide them better conditions of employment? Can they proviđe them better wages? answer would be 'No' because everything depends upon the terms of contract. So I do not think that by introduction of cooperative societies their problems can be solved and there could be some improvement in their working conditions.

Now, it has been said-rightly, too-that the Government must prove itself to be a model employer, ideal employer. Now when we speaking of taking care of the poor man, it is high time that you care of the workers, who are not in hundreds, who are not in thousands, but who I suppose, are in Thereby they will also be able to get better wages and better conditions of This is my first point, Sir.

My second point is this. The Prime Minister made an announcement about the Konkan Railway. We not know what has happened to that. It has been a very long standing grieyear old vance, 50 demand, there should be Konkan Railway. In the past a committee was formed and surveys have been done. But the assurances of the Government have

[Shri N. H. Kumbhare]

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yet to materialise. There should be no further delay in undertaking this project.

Then, Sir, my third point is about the recognition of the scheduled castes and Scheduled Tribes Employees' Association. They represent the cause of Scheduled Castes and Scheduled Tribes and they have demanded that these organizations should be recognized. But, unfortunately, their demand for recognition has turned down by the Railway Ministry on the ground that these are munal organizations. I cannot understand this. Scheduled They are Castes because of their poverty. They are down-trodden people. They are Scheduled Castes because they long to the lower ladder of society. They are Scheduled Castes because of the castes to which they They are Scheduled Castes belong. because they are untouchables. Can they be branded as communals? you brand them as such, then I pose the question: Is not the Depressed Classes League which is being given substantial aid, also not communal! What I feel is that there is communalism at the other end. Those who are responsible for taking this decision, rejecting recognition. I say, are com-They want munal minded. that these down-trodden people should not come up. Therefore, it is high time that the Government re-considered that decision and gave recognition to such an association.

MR. DEPUTY CHAIRMAN: Mr. Chandrasekhran.

SHRI K. CHANDRASEKHARAN: Sir, I am extremely obliged to you for giving me a few moments to detail just one or two points that I wish to raise.

Sir, so far as the people of the south are concerned, it was one of greatest days, if I may say so, when the Jayanthi Janata Express started Mangalore and Cochin Delhi twice a week. But it is a misfortune that a sort of step-motherly

treatment is being given to the people of the south, in spite of the fact that a very essential and beneficial train service was started. The people the south as the complaint goes, are 'not first class citizens and the Railways consider travellers from south as fourth class travellers. mediately after the Andhra trouble was over, Grand Trunk Expresses were started. The Link Express was But it took quite as lot of further time for the restoration the Jayanti Janata Express and even today the position is that so far Ernakulam and Mangalore are concerned, there is no firm booking except for the next train. They do not know when the trains will start once again There are no clear instructions in regard to the continuous running of these trains. Sir. causes a lot of difficulty so far as the travellers in the South are concern-The Jayanti Janata Express is a train which caters to the travellers of Tamil Nadu, Kerala and Mysore particularly to the travellers from the terminal stations i.e. Man-Cochin. Sir, I would galore and therefore plead with the Minister of Railways and the Railway administration to see that Jayanti Janata Expresses are run continuously and efficiently as fore. When it had been started, it was one of the finest trains so far as the South was concerned. I would also plead with the Railway administration to see that more coaches are made available for the trains that start from Ernakulam.

Sir, I would only add one more point regarding this Railway Appropriation Bill. I know you have given me only a little time. I asked for much and there is no question of my having been denied anything. I would like to stress that there is a tendency nowadays seen in almost all parts or zones of the Railway administration that the trains need not run on time. There was a time when every railway official thought that the trains should start on time and run on time.

many of the terminal stations where diesel engines are used, there is no question of the steam engine being prepared. We find that express trains start late. I do not want to name any train at present. Many of the trains particularly the South run late. I do not know how they are shown in records, but the exprience has shown that there is a deterioration so far as trains running on time are concerned. Thank you,

SHRI MOHD. SHAFI QURESHI: Mr. Deputy Chairman. Sir, I am indeed very grateful to the hon. Members who have participated in this These hon. Members who have supported these Appropriation Bills have brought out certain salient features and have had a word of commendation for railways. There have been some hon. Members who have been rather critical of our budget. In this respect. I must admire the consistency which Shri Dahyabhai Patel has said that he has been sticking to statement for the last 18 years about the railways. Sir, he is welcome to have static ideas, but in these years, the Railways have marched from one glory to another and today the Indian Railways have the pride pleasure of being the Asia's first and the world's fourth largest railway system. Sir, this railway system of India has another place of pride. is the second largest public enterprise in the world, next only to the U.S.S.R.

Sir, I would like to give a brief history of the development of Indian Railways so far as the carriage of passengers and freight is concerned. It will be seen that there has been tremendous change and development in our railway system so far as the carrying of passengers and goods is concerned.

[The Vice-Chairman (Shrimati Purabi Mukhopadhyay) in the Chair]. Sir, the freight traffic has increased between 1950-51 and 1971-72. That is,

in tonnage originating in terms of revenue there is an increase of 140 per cent and in non-revenue there been an increase of 39.9 per cent. Over-all in the total there has been an increase of 118.7 per cent. Likewise in the total tonne kilometres there has been an increase of 215.8 per cent. If we look at the passenger traffic, there also has been tremendous increase in the per-In the suburban centage. traffic, in the passenger originating, there has been an increase of 238.1 per cent since 1951 and in non-suburban traffic it has been about 48.8 per cent and in passenger kilometres the increase has been of the order of 99.2 per cent. This by itself shows that there is no stagnation so far as the development of the railways is concerned.

One or two points have been raised by some hon. Members and I would like to deal with those points Mr. Kulkarni has asked about formation of the committee with regard to the Sholapur Division. committee has been formed and the members of the committee been nominated and those names are being forwarded to the Ministry of Parliamentary Affairs for their proval. The committee consists of Members of Parliament of that area. and I am sure they will be able go in detail into the whole working of the Sholapur Division.

SHRI A. G. KULKARNI: Very good!

SHRI MOHD. SHAFI QURESHI: The terms of reference also include to see what are the difficulties which are being faced, and whatever changes they would suggest will really be considered by the Government.

Hon. Members have touched on many important points and these include laying new railway lines, passenger amenities, catering and crime on the railways. Some Members have taken up local issues. I may not be able to cover all the points, but whatever points remain, I shall see that

[Shri Mohd. Shafi Qureshi] proper replies are sent to the hon. Members.

SHRI SHYAM LAL YADAV: Madam, one point. You may reply regarding promotion of Scheduled Castes and Scheduled Tribes.

SHRI MOHD. SHAFI QURESHI: I will come to that—that is a very important matter.

(Interruptions)

Several hon. Members have spoken about the need for new lines, conversions, doubling, restoration, etc. With regard to these matters the Railway Minister was very emphatic and clear in his Budget speech and he has said, that we have to change old ideas and the colonial concept of the railway being only a profit-earning enterprise. We have to see that the new concept about the development of the railways...

श्री नवल किशोर : लोगों को वगैर टिकट भी जाने दिया जाएगा इस बारे में भी बताइये।

SHRI MOHD. SHAFI QURESHI: I will touch that point also.

The new standards will have two concepts of policy: Construction programmes, namely, to provide infrastructure to promote industrial agricultural output and, secondly, give fillip to the development of backward areas and regions and the interests of the agricultural communities like the cotton growers of Madhya Pradesh, Maharashtra, Haryana, Punjab and Gujarat, the rubber growers of Kerala, the jute growers of Assam, West Bengal and Bihar, and tobacco growers of Andhra-to mention only a few. I wish to assure the hon. Members that this policy will be vigorously pursued. We are, however, unable, at this stage, to give any specific assurance with regard to the individual demands which have been made by hon. Members.

Here T must mention about the Konkan line which has been agitating the

minds of some hon. Members coming from that area. Mr. Kulkarni Mr. Kumbhare have made a mention about this particular line. Madam, the reply that I am going to give clearly state the position as it stands The whole scheme is before the Planning Commission. The Planning Commission has to funds for this project. As per assurance of the Prime Minister when the funds are allotted, topmost priority will be given to this Konkan line. This is the commitment which I am making in this House. Some works are being taken up in this area and that has been appreciated very much by hon. Members here. We are taking up the works in other areas also because our concept of developing * the railway lines is purely on the national basis, Railways are transgressing the limits of language and provincialism. It is only keeping in mind the overall development of the country that we have to build new lines and also to extend the existing lines.

SHRI A. G. KULKARNI: Does it mean that the Konkan railway line is pending with the Planning Commission?

SHRI MOHD. SHAFI QURESHI: Yes, in regard to funds.

DR. K. NAGAPPA ALVA: In the national interest, will this Konkan railway be taken up as part of the west coast railway. from Bombay to Kanyakumari?

SHRI MOHD. SHAFI QURESHI: Certainly. The hon. Member has also made a mention about Kanyakumari, the seat of learning and abode of Swami Vivekananda. He should know that the project has already been taken in hand and I have been repeating that it is our desire and intention to link Kanyakumari with Kashmir, We have extended Pathankot line to and this line from Trivandrum to Tinneveli and Kanyakumari is being constructed. Not that there is any lack of interest but any work which is taken in hand has to proceed gradually and I can assure the House that the works which have been taken up will be taken up very seriously

Appropriation

Some hon. Members have been telling this House about the amenities provided to the passengers It is true that we have not been able to provide all the facilities and amenities which the travelling public requires but it has been our sincere desire and effort and we have been making every possible contribution towards amenities We spends Rs 4 crores annually to provide facilities and amenities to the travelling public ther it is in the trains or on platforms or in the waiting rooms. this is being done. We have got vapious Zonal Committees to make suggestions for the improvement of passengers' amenities We give due consideration to those suggestions, considering the availability of funds It has now been our idea that instead of vast things if we take only a few stations and concentrate on the development of passengers amenities those important stations, it would be a good thing Then we will be able to save a lot of money for those items which become redundant after some It is no use providing a which becomes dry after two weeks or providing a bulb which does not last First we shall see that long amenities are given at important stations, both to gents and to the lady passengers

Then some Members have evinced very keen interest in the staff wel-This matter has been engaging the attention of the Railway Ministry always and we have seen that the staff which is working with Railways is given whatever is to them I have already given certain figures in reply to the debates and here I wish to emphasize again that the railway management have given a pioneering lead in so far as welfare is concerned Apart from provision of quarters to a large percentage of staff there are many other directions in which the Railways have moved No other organisation, save the Armed Forces, has a medical setup of the size and quality as Railways

Bill. 1973

(Railways)

There are 658 hospitals and health units where facilities for the most up to date treatment are available Services to bed patients are also far superior to what obtains elsewhere in the country

Members have pointed out the inadequacy of facilities so far as education of children of railwaymen is concerned. I would like to point out that the education of citizensand railwaymen's children are as good citizens as anyone else-is legitimately the responsibility of the State Govern_ ments and I would therefore request Members to assist railwaymen by using their good offices with local bodies and State Government to come forward to open schools We can at best considering granting some land whereever it can be made spare. In spite of this position the Railway Administration has not sat back quietly. There are today 758 railway schools. These are to cater to the needs of children of railwaymen at such places where other facilities are not available House must appreciate that it would be an impossible situation in financial terms if the Railways were asked to cater for the entire schooling requirements of the children of railway employees Besides these major facilities railwaymen have been provided 739 institutes and recretation centres, 22 holiday homes including two at Sunagar and Pahalgam, subsidised hostels at 14 centres where the children of railwaymen are given boarding and lodging at charges ranging from Rs 7/50 per month for the lowest employees to Rs 45|- for the intermediate supervisors. Then there is the Staff Benefit Fund from which allocations are made for sports activities, relief of distress in individual cases and above all for 3422 significant scholarships up to Rs 70]- per month for children of employees going up tor higher studies in science, medicine and engineering In 1973-74 the expenditure on staff welfare has been [Shri Mohd. Shafi Qureshi]

budgeted at Rs. 45.4 crores. This figure by itself should give an idea to hon. Members that the Railway Administration is very keen to provide all facilities to railway employees.

SHRI B. K. KAUL (Rajasthan): Does it not create duplication when you want to run your own schools and the State Government is also looking after education? It is duplication.

SHRI MOHD. SHAFI QURESHI: What I said, Madam, is that we are over-burdened already. We have got our schools and we are trying to maintain very high standards in those schools but it is impossible physically to cater to the requirements of all the children of railway employees considering the magnitude of the problem and I have made a request to hon. Members to assist us in finding places for the children of railway employees in local schools which are run by the Ministry of Education or by the local Education Departments.

SHRI B. K. KAUL: It is a wrong approach,

SHRI MOHD. SHAFI QURESHI: Sir, some hon. Members have made reference to the casual labour or to the contract labour. Mr. Kumbhare I think raised this point and that we are not considering this aspect. I am quite aware of this problem and we want to do our best to resolve these problems. About 3.34 lakhs of casual labourers are working in the Railways; of this about 0.8 lakhs are employed on projects. Casual labour are engaged in large numbers on various construction projects and also on works which are seasonal or of a temporary nature. As and when the work is completed this labour has to move to other places where new work has to start but it has been our experience that there is some reluctance on the part of this labour to move to places far away from their homes. Despite all this it has been our endeavour see that the maximum number of this casual labour is employed as permanent labour in the Railways. appointment in regular vacancies they are given relaxation in limit to the extent of their service as casual labour. This is one facility which is provided to them. recently been decided that their medical examination should also be according to relaxed standards. few years ago casual labour were considered along with the outsiders for recruitment to regular class IV This has been changed and for the last three years all class IV posts in the Department are normally filled only from amongst the casual labour and substitutes. Since this change in policy about 50,000 casual labourers and substitutes have been absorbed against class IV posts. So it would be clear from our policy that we do not want to create any hardships for the casual labour but it is our endeavour to see that as and when the work is finished and as and when vacancies arise first preference is given to the casual labour. As I have pointed out, there have been certain relaxations so far as their medical and educational standards are concerned.

Madam, I will try and take up the very important point of representation of the Scheduled Caste and Scheduled Tribe. I have stated earlier also that, personally speaking, I am not satisfied with the representation of Scheduled Caste so far Class I is concerned. This is a matter of serious concern to us and it is our sincere effort to see that we get the maximum number of Scheduled Caste and Scheduled Tribe so far as Class I posts are concerned. Various concessions like relaxation in the agelimit to the extent of five years issue of free passes for written and oral tests, giving repeat courses with stipend and another one without stipend for recruitment and training apprentice trainees have been granted. At the time of interview the reserved community candidates are called in separate blocks. Candidates with lower positions in the

recruitment panel are appointed. Even amongst failures, the best are considered for appointment in case of non-technical and quasitechnical class III categories where no written examination is held have seen to it that not only in the national newspapers but also in the local newspapers advertisements are made and also in the regional languages these advertisements are made. so that vast publicity is given about the vacancies that arise in the Rail-We have also tried with the ways Ministry of Information and Broadcasting that they should provide at least some time in their rural programmes for advertising the posts of Scheduled Caste and Scheduled Tribe Unfortunately my proposal has not been accepted by the Ministry of Information and Broadcasting Even then we have tried to see that wide publicity is given to such vacancies The choice of appointment in a particular division is given to all candidates. but in the case of Scheduled Caste and Scheduled Tribe if there is no vacancy in the division of their choice, they can be appointed in other divisions of a railway where there may be vacancies Further, the General Managers have been vested with special powers to recruit Scheduled Caste and Scheduled Tribe without reference to the Railway Service Commission to make up any shortfall This recruitment is confined exclusively to candidates belonging to the reserved communities These powers have been exercised by the General Managers of many Railways The General Managers can utilise these powers to give alternative appointment to medically unfit candidates belonging to the reserved communities in categories for which they are medically fit and where there is a shortfall of such candidates The unfilled quota is carried forward to three subsequent recruitment years I may be permitted to add that the reservation quota is applicable at the stage of recruitment and is not relato the total strength of staff However, there has been a continuous increase in the number of Scheduled

Caste and Scheduled Tribe on the Railways in the lower classes. The same is the position in the case of Class I and Class II services. The number of pazetted officers belonging to Scheduled Caste increased from 101 in 1962-63 to 300 in the year 1971-72. In Class III and Class IV the number increased from 38,941 and 1,53,017 in 1962-63 to 51,472 and 1,73,806 respectively in the year 1970-71.

SHRI B T KEMPARAJ (Mysore): What is the percentage?

SHRI MOHD SHAFI QURESHI. I will come to that I want to give the whole facts to the House, so that hon Members should also note the urgency of the matter We are not going to conceal anything After all Scheduled Caste and Scheduled Tribe people are part and parcel of the nation and if they lag behind they will be a drag on the whole society. We cannot proceed that way representation of Scheduled Tribe in gazetted posts went up from 9 in 1962-63 to 40 in 1971-72 In the case of Class III and Class IV posts, the number of Scheduled Tribes which stood at 3,837 has gone up to 6,464 and from 24,988 it has gone up to 31,662 This increase can be attributed to the various steps taken by the Government

On the Railways, for the purpose of allotment of quarters, the staff are classified into essential and nonessentials categories Essential staff are those who are required to live near their place of duty and who are likely to be called for duty at any odd hours during day and night Seventy per cent of the quarters available for allotment are earmarked for the essntial staff and the remaining 30 per cent for non-essential staff And an endeavour is always made to provide quarters on a preferential basis to the essential categories The employees belonging to the Scheduled Castes and the Scheduled Tribes are therefore equally considered under this prefer-

[Shr1 Mohd. Shafi Qureshi]

In regard to non-essential categories it has been decided that wherever the accommodation already allotted to the employees belonging to the Scheduled Castes and the Scheduled Tribes from the general pool is less than 5 per cent, special allotment should be allowed to bring it up to the level of 5 per cent of the vacancy in type 1 and type 2 quarters in cities where the headquarters of the zonal railways and the production units are located. The number of quarters allotted to the essential staff as on the 31st March. 1971 is 1,23,475 in class 3: 2,05,103 in class 4. Out of these 9707 in class 3 and 43,000 in class 4 have been allotted to the employees belonging to the reserved communities. Their percentage works out to about 8 and 21 respectively. In regard to the non-essentrial staff, these percentages come to 10 and 24 respectively.

Madam, I have got here a statement showing the staff on the Indian Railways belonging to the reserved communities as on 1-4-72 as compared to staff strength as on 1.4.63. In 1962-63. the gazetted strength was 5,306; it has gone up now to 8,216 Scheduled Castes' strength in 1962 as against 5,306 was 101; and it is now 300. The percentage increase in the gazetted officers has gone up from 1.90 to 3.65. and in class 3 the increase has been rather slow, from 7.97 per cent to 8.71 per cent. The number of Scheduled Castes has increased from 38,941 to 51,472. So, there has been an increase of about 12531 of these employees In class 4, as against 7,17,969 in 1962, the number of Scheduled Castes was 1,53,017; today in 1973 the total number in clause 4 stands at 7,94.264. Out of these the Scheduled Castes are 1.73.806. So, there has been an increase of 20,789. The percentage works to about 21.88.

SHRI B. T. KEMPARAJ: Including the scavengers or excluding them?

SHRI MOHD. SHAFI QURESHI: Including the scavengers. coming to that. With regard to this, I have personally stated that this is not a very satisfactory performance. But we will see that proper representation is given to the Scheduled Castes and the Scheduled Tribes in the gazetted cadre and in class 2 cadre also.

SHRI SHYAM LAL YADAV: Promotions.

SHRI MOHD. SHAFI QURESHI: There is no bar so far as promotions are concerned. But special consideration will be shown in the case of promotions to the Scheduled Castes. course, we should try to be helpful to the backward communities and help them. With regard to the tests, we have relaxed the standard in examinations and the papers of the Scheduled Caste candidates and their interview, they will also have a different level wherever passsible because they are not able to have the same standards which the students from the cities are able to fulfil.? So that consideration will be shown to the new employees, fresh entrants from the Scheduled Castes and the Scheduled Tribes. Another point which has been made by the hon. Member is about corruption and crime on the railways.

SHRI A. G. KULKARNI: tion and crime and your Railway Board-everything put together. Mr. Kulkarni has referred to the Railway Board. I know when he talk of the Railway Board he means Railway Board and not any individual. know he is very friendly to every Member of the Railway Board.

SHRI A. G. KULKARNI: Nothing against the individuals.

SHRI MOHD. SHAFI QURESHI: If he just tries to develop a little more closer liason with these people he will find they are very good people to talk to and experts in their own field. These are the people who have grown with the Railways and have obtained a degree of expertise which we must respect. But one thing I must make clear which the Minister also stated in the other House. Nobody should have this idea that this Board supersedes in any way the powers given to the Minister. We are representatives of

this honourable House, the most humble servant of the Houses and it is our job to see that the policies of the Government are carried out by our officers . . .

SHRI A. G. KULKARNI: On what basis are you making this statement?

SHRI K. CHANDRASEKHARAN. On the basis of the picture of Mr. Ganguly standing like this because the Minister was all powerful....

SHRI A. G. KULKARNI: 1 have brought to your notice the specific instances. The highest authority in this country makes a statement. The Chairman of the Railway Board or the Railway Board officers have not seen that statement. It will be a fantastic lie which one cannot digest that they have not seen the statement. And when the Railway Budget comes out the Minister has not made any provision for these things. When the Railway Board official addressed a press conference a specific question asked and he said he had no news, that they have only learnt like this. I made a specific allegation that in between the Prime Minister's announcement and the Budget there was a reference made by the Railway Board to the Cabinet Secretary. The Cabinet Secretary might have replied and somebody wanted to torpedo whole scheme. Who is superior? The Minister or the Railway Board? I wanted to know.

SHRI MOHD. SHAFI QURESHI: The strength of a Minister is not to be judged by the number of dismissals or suspensions he has to his because that is an easy job to be done. The success of a Minister depends on how far he is able to implement the Government which policies of the have the sanction of the people behind it and how he involves the bureaucracy, how he forces these people to work out these policies. There may be certain unpalatable decisions which the Government have to take but it is the bounden duty of every bureaucrat

to see that the policies of the Government are implemented. Those who fail to do so have no place. Let my friend know that we have immense power to dismiss an officer...

(Interruption).

THE VICE-CHAIRMAN (SHRI-MATI PURABI MUKHOPADH-YAY): Mr. Kulkarni, let the Minister reply. You have made all these points.

SHRI MOHD. SHAFI QURESHI: I will defend only what is defensible. Whatever is not defensible I will not defend. If there are corrupt or bad Officials I will be the first man to condemn them. But if there are good officers I must appreciate their good work and I will request the House also to appreciate their work and also to see that they are not unnecessarily criticised, because this gives encouragement to them.

With regard to corruption, thefts and crimes on the Railways, unfortunately the situation in the country during the last few years has not been very favourable to the law and order situation. If the law and order setuation in a particular State is bad it reflects upon the functioning of the railways. We have seen how the students in Patiala who wanted concession in cinema shows wreaked their vengeance on the railway bogies stationed in Jullundur. If there is any for any good or any bad agitation reasons, the railways are made the scapegoats. If you see the figures of the loss suffered by railway during the last few years, the loss to their property was to the tune of Rs. 3 crores. If we consider the loss of traffic only, in Andhra Pradesh we have suffered a loss of about Rs. 20 crores. And if we take the cummulative loss of traffic during this agitational period it will run into millions and millions of rupees. But despite this one thing has to be remembered that the railway system during the Indo-Pakistan war was functioning most efficiently. But it goes to the credit of railwaymen and to those officers who have

[Shri Mohd. Shafi Qureshi]

been manning the Indian Railways that there has not been one failure during the entire crucial period of Indo-Pakistan war. I am proud to say that despite all the hazards to their life and despite all the dangers to their property the railwaymen have discharged their duty as true citizens of this country. They have got a proud record of service during the crucial where there is a mass period. But movement for entering the compar ments and to sit without tickets, you cannot expect two Ticket Examiners to check the violent mob because their own lives are in danger.

SHRI K. CHANDRASEKHARAN: As it happened in Lucknow.

SHRI MOHD. SHAFI QURESHI: We have got the Railway Protection Members have been Force. Hon, asking, "What are you using this Rail-Protection Force for? " Members have called it the Railway Pilferage Force and some others have called it the Railway Plunder Force. After all, one should try to understand the task that has been assigned under law to the Railway Protection Force. The Railway Protection Force on the Indian Railways is meant to protect the Railway property whether it is at the platforms or in the yards or in the godowns. The Railway Protection Force is altogether a different force from the police force. The law and order responsibility is entirely that of the State Government, and the State Government, and the State Government has the Government Railway Police to protect Railway passengers. Now, so far as the law and order problem is concerned, we can go to the assistance of the State Government as and when they ask for it, but we cannot possibly take an active part so far as the law and order situation in a particular State is concerned. We are paying about Rs. 3 crores to the various States for the Government Railway Police which they are providing for the protection of passengers. It is entirely the duty of the Government Railway Police to

protect the travelling passengers in trains. Despite this, we have seen to it that passengers who are travelling by night trains are provided with armed escorts. We are also utilising the services of the Railway Protection Force in this manner. despite all this, there have been increases in the number of cases of various types-murder, robbery and theft-on the Railways. Now, it is keeping all these things in view that the Railway Minister had called a meeting of the Home Ministers various States and a committee has been appointed with the IGP's of vari-States and with our own officers to go into the whole gamut of the functioning of Railway safety and security.

THE VICE-CHAIRMAN (SHRI-MATI PURABI MUKHOPADHYAY): Mr. Qureshi, you have taken too much time

SHRI MOHD. SHAFI QURESHI: 1 have to cover one or two more points.

VICE-CHAIRMAN (MATI-MATI PURABI MUKHOPADHYAY): We have got two more Bills to pass.

SHRI MOHD. SHAFI QURESHI: I am replying to the debate. If you 🌋 want me to cut short, I will cut short.

VICE-CHAIRMAN MATI PURABI MUKHOPADHYAY): You may make shorter points.

SHRI NAWAL KISHORE: On a point of order. You see, I object to the observations made by the Chair. But probably it might not be in your knowledge that one full day i.e. today, was allotted for these two Bills, and we are finishing them 1½ hours before the scheduled time. So, to say that he is taking too much time, I think, is not correct.

THE VICE-CHAIRMAN (SHRI MATI PURABI MUKHOPADHYAY): But we have got two more Bills.

SHRI NAWAL KISHORE: Those Bills can be taken up tomorrow.

THE VICE-CHAIRMAN (SHRI-MATI PURABI MUKHOPADHYAY): Well, the Deputy Chief Whip may explain how these Bills are here to be passed to-day.

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): Only three hours were allotted for this.

SHRI NAWAL KISHORE: No, no. not three hours, on full day. You see the business list.

SHRI OM MEHTA: I have seen it, Sir. But the Minister is going to finish in the next five minutes.

SHRI NAWAL KISHORE: I do not mean that, if we finish earlier, it is all more good.

SHRI OM MEHTA: We are running against time

SHRI NAWAL KISHORE: We are not running against time.

SHRI OM MEHTA: We may have to sit on the 31st also.

SHRI SHYAM LAL YADAV: But this matter should be replied to in full

SHRI NAWAL KISHORE: There are many other important points.

THE VICE-CHAIRMAN (SHRI-MATI PURABI MUKHOPADHYAY): Now you are taking the time of the Minister.

SHRI NAWAL KISHORE: No. I will not take I am only saying that Mr. Qureshi has to explain the shortage of wagons, ticketless travelling, the historical demonstration of to-day and so on.

SHRI OM MEHTA: There was a full debate on the Railways

SHRI MOHD. SHAFI QURESHI: With regard to thefts and pilferages, the Railways have to pay a huge amount of compensation which runs to Rs. 13 crores a year. We are not happy to pay this compensation because if we were able to protect the

property of the consignor, we would not have to pay any compensation. For that we have taken certain measures and we have found that with the co-operation of the State Governments, our bill of compensation claims has come down In 1972-73. the number of claims received was 25,000 less as compared to earlier years. And we have had a saving of about Rs. 65 lakhs in paying compensation amount. This has been achieved despite the rise in prices by 8 to per cent. Another small point which has remained is-because I have to be very brief now-about the Martin group of Light Railways. honourable Members have raised the question about re-opening of Howrah-Amta, Howrah-Sheakhala groups of Light Railways. We have since taken a decision to build alternative lines in the areas served by the former Light Railways, The new railway lines will be constructed as broad gauge. According to our present thinking, they will be built and maintained jointly by the State Governments. Fifty per cent of the cost will be borne by the respective State Governments. As regards absorption of employees of these Light Railways, we are trying to absorb as much staff as we can

Then, one more important point is about the availability of wagons. this regard I have to state that statements have been made in this House and it has been claimed by some Members that there is some conflict between the statements made by different Ministers. I wish to make it clear that there have been certain difficulties in the wagon availability at a particular point of time. what was said by the Railway Minister was that the situation has now considerably improved and now are in a position to meet the full requirements of cement, loading, and also coal loading, etc. In fact, if we see, coal loading in the outlying fields has been even more. It is in some small fields that we have not been able to cope up with the demand. But today the situation as it stands, as the Minister rightly pointed out, is [Shri Mohd. Shafi Qureshi]

that the Railways are in a position to meet the full demands so far as cement is concerned. There has been some shortfall in a particular variety of coal, and that is brick burning coal. It has been in short supply to various States. But in this brick burning...

SHRI A. G. KULKARNI: Who told you that it is only brick burning coal? It is in coke, it is there everywhere. And we have complained to you. You have received all my letters. Having seen all those materials, how can you say this now?

SHRI MOHD. SHAFI QURESHI: My point is coal to steel plants and to the industry has been met fully. About cement loading, now we are in a position...

SHRI KRISHAN KANT: What are you saying? Did the Minister say "earlier there were difficulties and now there are no difficulties"?

SHRI MOHD. SHAFI QURESHI: I say the situation as it stands is the Railways are in a position to meet fully the requirements of steel plants and other industries

SHRI KRISHAN KANT: Here is that statement which I read out in the morning. Madam Vice-Chairman, the honourable Minister is trying to twist the whole issue saying that earlier there were difficutlies and now there are no difficulties. Madam, I read out in the morning what Mr. Mishra said in this House. He had categorically said that in 1970-71 and 1971-72...

THE VICE-CHAIRMAN (SHRIMATI PURABI MUKHOPADHYAY): What you had already read out in the morning, you need not read it again

SHRI KRISHAN KANT: I have to read it because the Minister is twisting the issue. Mr. Mishra never said "earlier there were difficulties and now there are no difficulties." said, there has never been a difficulty. . .

SHRI A. G. KULKARNI: Madam, the Minister is giving a slant and is trying to run away with it.

(Railways)

Bill, 1973

SHRI KRISHAN KANT: Madam, I know you are fair-minded as Chairman. So you will give a correct rul-Here is a question where the Minister has definitely said-and I am going to read out those portions which I did not read out in the morning-

ुजहा तक वंगन्स का सवाल हे, जो मेरे पास ग्रांकड़े हैं उसके ग्राधार पर मै कह सकता हू कि जो श्रापने फर्टिलाइजर्स के बारे में, सीमेंट के बारे में, फडग्रेन्स के बारे में पूछा है उनके मुवमेंट में कमी नहीं हुई

It means that all along there has been a correct movement and there has been no difficulty. Not only that, Madam...

AN HON. MEMBER: Shortage also. SHRI KRISHAN KANT: Yes, shortage also. Both. I know the next point the Minister will say is there is no shortage of wagons, the difficulty is only in movement. So I am putting both points so that he cannot get out

''मगर माल ढोने के लिए कोयला तो उपलब्ध होना चाहिए ।,,

On the other hand the honourable Railway Minister complains: Who is responsible? It is not because of lack of wagons. but because of lack of production in coal, in movement. Here the other Deputy Minister said in his statement -I shall read out-"the actual performance of the Railways has been that they were asked to 11 lakh tons but they could take only 9 lakh tons".

Then he said:

"The availability of cement during the year 1972 suffered a set back in spite of increased production of about 8 lakh tonnes."

Hon. Minister Shri Mishra said: What to carry if there is no produtcion of cement? But here is the Industrial

Development Minister saying that the produtcion of cement has increased. Wagons are not there to move.

The Railway Minister then says:

"मेरी समझ में यह नहीं आर रहा है कि मैं इस बारे में यहां पर गलतबयानी क्यों करूं।"

Then Shri Mishra says:

"वैगन के अभाव से कोयले का मूवमेंट नहीं हो रहा है। यह बात सही नहीं है, में इसको फिर दोहराता हं।"

The Railway Minister reasserts that what "I am saying is correct.". But here the Minister says: "Earlier the movement was out there. Now it is there". He has been saying about 1970—72...

SHRI OM MEHTA: You should have raised it at that time.

SHRI KRISHAN KANT: At that time Shri Qureshi said that he will reply to it in the course of his reply. You are not here only to defend the Government. You have to protect the rights of the whole House. It is our right to get the correct replies.

Then he says:

"कोयले का ग्रभाव है कि नहीं यह हमने नहीं कहा । हमने कहा कि जितनी मिलनी चाहिए थी कोयले के लिए वंगन्स उननी हम देते है ।"

As long as this statement...

THE VICE-CHAIRMAN (SHRI-MATI PURABI MUKHOPADHYAY): May I suggest one thing? If you are not satisfied with the Minister's statement, you may raise this issue in the form of a Half-an-Hour discussion or Short Notice Question.

SHRI A. G. KULKARNI: He is giving wrong replies, which are not supported by facts or statements given by other Ministers. There are three Ministers involved—the Steel Minister, Industrial Development Minister and the Railway Minister. They are giving different statements and Shri Qureshi is trying to bail out...

THE VICE-CHAIRMAN (SHRI-MATI PURABI MUKHOPADHYAY): Unless you hear him, how can you say this? Let the Minister continue.

SHRI MOHD. SHAFI QURESHI: I wish to state that the supply of wagons and locomotives has been augmented. We have recently ordered 15,000 additional wagons over and above the 26,000 already on order.

Wagon manufacturer in the Railways' workshops at Amritsar, Golden Rock and Samastipur is also being stepped up to 4,000 wagons per annum. The production target at Chittaranjan Locomotive Works is expected to reach 109 electric locomotives and diesel shunters will be stepped up to 128 numbers will be 1973-74. Similarly, the manufacture of diesel electric locomotives at Varanası is expected to go up to 140 in the next year.

In the current financial year there was shortage of wagons in the first quarter for cement due to severe power shedding on the Eastern and South Eastern Railways and extereme summer conditions both of which affected the working of Railways as well many industrial units including cement factories. In the meanwhile, we were engaged in a massive effort to repair and improve the condition of our covered wagons. Thereafter. as the supply of wagons started improving, there was an All-India strike in the cement industry in the month of August 1972 which seriously affected the production and loading of cement. As the cement factories restarted production after the strike, the supply of wagons improved simultaneously and was being made almost full on demand. Thereafter, power cuts in different States have seriously affected production of cement. During the last six months, Railways have been meeting practically the full

[Shri Mohd. Shafi Qureshi]

demand for wagons of the cement industry. However, the demand for wagons by the cement industry has itself come down due to drop in production caused by power cuts in many States. As things are at present, there is no shortage of wagons for supply to cement industry.

SHRI KRISHAN KANT: Madam. here is a statement of the Minister that the production in cement factories has gone down and here is a statement by the Minister for Industrial Development that the availability of cement during the year 1972 suffered a setback in spite of the increased produtcion of about eight lakh tonnes. How are they going to reconcile these two statements?

VICE-CHÀTRMAN THE MATI PURABI MUKHOPADHYAY): I have heard both sides. Now, Government functions as a whole. One Minister who is in charge of the Railways gives a particular version of the whole thing and another Minister is contradicting it which is not a happy sign for the Government. I have to suggest one thing now. Will you kindly consult each other before coming to the House so that there is no contradiction? Now, Mr. Qureshi, you can go to the next point.

SHRI MOHD. SHAFI QURESHI: I want to make one point clear. What I have stated is about a particular period. We have said that during a quarter there were some difficulties because wagons are to be supplied ...

(Interruptions)

SHRI KRISHAN KANT: Madam. Vice-Chairman, I have to make a point.

SHRI MOHD, SHAFI QURESHI: Would you allow me to complete the sentence?

SHRI KRISHAN KANT: Madam. he need not say anything now because your ruling is final and it is the final ruling.

THE VICE-CHAIRMAN (SHRI-MATI PURABI MUKHOPADHYAY): No. If he thinks that he has some points to make, let him make those points. Why are you not allowing him?

SHRI MOHD, SHAFI QURESHI: The point is that the railway wagons are to be supplied on a day-to-day basis. If there is shortage on any one day, the honourable Member can say that the railways have failed to supply the wagons to the cement industry. The overall produttion in the cement factories in one year might have increased. But the question is our performance month-wise and daywise and I have mentioned a particular period when there were strikes and when there were difficulties and what the situation was and what the siutation today is. I am prepared to say it again that the railays are in a position today to meet the entire requirements of the cement industry.... .. (Interruptions) ... There is no contradiction in that.

SHRI A. G. KULKARNI: I want to make only one point. Madam, in ascertaining all these points, is not Mr. Qureshi aware of the three or four letters addressed by me to him about the complaints received from the small-scale industries about the shortage of wagons for coal? Is it not a fact?

VICE-CHAIRMAN THE (SHRI-MATI PURABI MUKHOPADHYAY): It may be for that particular period only...

(Interruptions)

SHRI A. G. KULKARNI: No. It is for this period only, for the period February-March only, Madam.

SHRI KRISHAN KANT: the whole matter should be looked into by you, Madam.

THE VICE-CHAIRMAN MATI PURABI MUKHOPADHYAY): The Chair cannot force the Minister to reply according to your wishes.

SHRI A. G. KULKARNI: We will be satisfied with what you say.

SHRI KRISHAN KANT: Of course, you cannot force the Minister to give replies like that. But here is a statement by the Minister of Steel now...

THE VICE-CHAIRMAN (SHRI-MATI PURABI MUKHOPADHYAY): Mr. Krishan Kant, do not make that point again and again. H_e has replied to the best of his capability.

SHRI KRISHAN KANT: Are you then asking him to correct his statement?

SHRI DAHYABHAI V. PATEL: Madam, at least on this count I will whole-heartedly support Mr. because the small-industry people in Gujarat, the small pottery people from Gujarat, had to come all the way to Delhi to get the promised rakes since the rakes did not reach them at all. They promised that they would send them the rakes, but the rakes failed to go there and they came here all the way for getting the rakes. So, what Mr. Kulkarni says is right. On this count at least I fully support him.

SHRI MOHD. SHAFI QURESHI: In deference to your wishes and whatever suggestions have been made by you, Madam, I think that on this if you desire a statement, it can be made by the Ministers concerned.

SHRI KRISHAN KANT: That is right.

SHRI A. G. KULKARNI: Yes, that is all right.

SHRI MOHD. SHAFI QURESHI: So, I will not touch the other problems. I will only say . . .

(Interruptions)

THE VICE-CHAIRMAN / (SHRI MATI PURABI MUKHOPADHYAY): I said that the Ministers may consult each other to examine the issue.

SHRI MOHD. SHAFI QURESHI: Yes. Whatever your directions are for examining the issue, they will be carried out.

Now, with regard to the drawbacks in the reservation system, I can only

say that the honourable Member, Shri Krishan Kant is the Chairman of the Reservation Committee and I hope that with the interest he has taken and the keen interest he is showing he would be able to give us a comprehensive report and it will be examined and we shall do everything possible to see that the reservation procedure is made easier and all the loopholes are plugged.

Madam, I have done.

SHRI A. G. KULKARNI: Madam, what about the point...

(Interruptions)

SHRI MAHAVIR TYAGI: The honourable Minister has promised that he will throw some light on the mas_s travel without tickets yesterday...

THE VICE-CHAIRMAN (SHRI-MATI PURABI MUKHOPADHYAY): You cannot take up that issue now.

SHRI MAHAVIR TYAGI: No, no. The Minister promised to give a reply after making inquiries...

THE VICE-CHAIRMAN (SHRIMATI PURABI MUKHOPADHYAY): Mr. Qureshi, did you promise?

SHRI MAHAVIR TYAGI: He promised that. And I demand that an inquiry should be conducted to find out the truth about it because I have reliable information that after the train left Lucknow instructions were sent from Delhi.

SHRI MAHAVIR TYAGI: It requires a thorough inquiry. There are so many thousands of people travelling without tickets, within the knowledge of the authorities...

(Interruptions)

THE VICE-CHAIRMAN (SHRIMATI PURABI MUKHOPADHYAY): Will you please listen to me? The very question was raised yesterday. The Minister made a statement, giving full details...

SEVERAL HON. MEMBERS: No, no. No full details...

(Interruptions)

SHRI MAHAVIR TYAGI. Mv mand is that an inquiry should held in this matter. What does the Minister say about it?

SHRI MOHD. SHAFIQURESHI: The Minister has made a statement in respect of certain matters raised by several hon. Members here. I have nothing to add to that.

THE VICE-CHAIRMAN (SHRIMATI PURABI MUKHOPADHYAY): The question is:

That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1972-73, for the purposes of railways, as passed by the Lok Sabha, be taken into consideration.

The motion was adopted.

THE VICE-CHAIRMAN (SHRIMATI PURABI MUKHOPADHYAY): We shall now take up clause by clause consideration of the Bill.

Clauses 2 and 3 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHAFI QURESHI: SHRI MOHD. Madam, I move:

"That the Bill be returned."

The question was put and the motion was adopted.

श्री नागेश्वर प्रसाद शाही (उत्तर प्रदेश): महोदया, मुझे दो बातें कहनी हैं। ग्रापकी निगाहें मेरी तरफ हैं या नहीं । क्या म्राप मुझे मौका नहीं देंगी। मझे दो शब्द कहने हैं। मैं ग्रभी बोल लूंती क्या हर्ज है।

THE VICE-CHAIRMAN (SHRIMAT) PURABI MUKHOPADHYAY): Please wait. Let me finish. You may speak in the Third Reading.

The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1973-74 for the purposes of Railways, as passed by the Lok Sabha, be taken into consideration."

(Railways)

Bill, 1973

The motion was adopted.

THE VICE-CHAIRMAN (SHRIMATI PURABI MUKHOPADHYAY); shall now take up clause by consideration of the Bill.

Clauses 2 and 3 and the Schedule were added to the Bill,

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI MOHD. SHAFI QURESHI: I beg to move:

"That the Bill be returned."

The question was proposed.

श्री नागेश्वर प्रसाद शाही : महोदया, मझे एक गम्भीर अन्याय की स्रोर इस सदन का ध्यान भ्राकर्षित करना है। वह यह हैं कि सरकार की यह नोनि है कि पिछडे हए क्षेत्रों को विशेष ग्रवसर दिया जाएगा ग्रौर रेलवे में भी यह नीति है कि पिछड़े हए क्षेत्रों को विशेष ग्रवसर प्रदान किया जाएगा ग्रौर इसी नीति की तह में 300 करोड रु० की विशेष व्यवस्था महाराष्ट्र में नयी रेलवे लाइन बनाने के लिए बजट प्रस्तृत करने के बाद की गई । मैं इस सदन का ध्यान एक गम्भीर तथ्यकी ग्रोर दिलाना चाहना हं। वाराबंकी-समस्तीपुर मीटर गेज लाइन को ब्राड गेज में वदलने के लिए 47 करोड़ रु० की स्वीकृति पिछले बजट में दी गई थी। उसको श्राप इस साल के बजट में देखेंगे. 47 करोड रु० से घटा कर 41 करोड रु० कर दिया गया स्रौर 6 करोड रु० जो गोरखपुर के कारखाने के विस्तार के लिए था, गोरखपुर के रेल**वं** वर्कशाप के विस्तार के लिए था, उसको निकाल दिया गया । पहला प्रस्ताव यह था, जिसकी व्यवस्था पिछले साल के बजट में थी, कि गोरखपूर के वर्तमान रेलवे

वर्कशाप को इस ढंग से बढ़ाया जाएगा ताकि उसमें बाड गेज इंजन्स की मरम्मत हो सके श्रौर डीजल लोकोमोटिव्हस की भी मरम्मत हो सके। उसके लिए 6 करोड़ रु० की व्यवस्था की गई थी ग्रौर उस व्यवस्था के ग्रन्तर्गत वहां लगमग 3,000 मजदूरों को काम मिलता । ग्रौर महोदया यह भी ज्ञात है, पंडित जवाहरलाल नेहरू जी ने 1939 में कहा था, जिस समय गोरखपूर के जेल में उनका ट्रायल हो रहा था कि मुझे इस बात की खुशी है कि मैं इस देश के सब से ग़रीब जिने में ट्राई किया जा रहा हूं। तो इस देश के सब से ग़रीब इलाके के लिए जो प्रावधान किया गया था, जिसके द्वारा लगभग 3,000 बेकार लोगों को काम मिलता, उसको इस साल के बजट में निकाल दिया गया है। मैं नाम नहीं लुगा, मगर कहा यह गया कि स्राख़िर यहकाटा न जाएतो प्रधान मंत्री जी ने जो एक वायदा महाराष्ट्र के लिए कर दिया, वह 300 करोड़ रु० की व्यवस्था कहां से होगी ? मैं महोदया, ग्रापके माध्यम से इस सदन से जानना चाहंगा कि क्या पूर्वी उत्तर प्रदेश का इनाका महाराष्ट्र वह से सम्पन्न इलाका है, क्या वहां लोग महाराष्ट्र से ज्यादा ख़शहाल हैं ? मैं इस बात के ख़िलाफ नहीं हूं कि महाराष्ट्र में 3 नई लाइनें न बनें, महाराष्ट्र में ग्रौर लाइने बर्ने--चार बर्ने, पांच बर्ने--नेकिन उस देश के सब से गरीब इताके का रुपया काट कर महाराष्ट्र में खर्व किया जाए, इससे ज्यादा दुःखद बात ग्रौर कोई हो नहीं सकती है।

महोदया, विभिन्न क्षेत्रों की आर्थिक दशा में जो विषमता ग्राज है, उसी के कारण ग्रान्ध्र में ग्राज इस तरह की बातें हो रही हैं। जो कारण ग्राज ग्रान्ध्र में हैं, वही कारण ग्राज देश के विभिन्न क्षेत्रों में विषमता के कारण पैदा हो रहे हैं ग्रीर इस विषमता को इस प्रकार से बढ़ाया जाय, इस वात में कोई ग्रीचित्य नहीं है।

2200

महोदया, मैं रेल मंत्री से कहना चाहता हुं कि इस तरह की बातें इस बात को शह देती हैं कि लोग रेलवे लाइनों को उखा*ड़ें,* रेलों को जलायें ग्रौर रेलवे स्टेशनों को लुटें। ग्रगर ग्राप इस तरह का बर्ताव एक क्षेत्र की जनता के साथ भ्रौर उस क्षेत्र की जनता के साथ करेंगे जो देश का सब से गरीब स्रौर पिछड़ा हुम्रा क्षेत्र है, इस प्रकार का व्यवहार करेंगे, तो इसका सीधा मतलब होता है कि श्राप उन्हें वही काम करने के प्रोत्साहित कर रहे हैं, जो काम इस समय म्रान्ध्र में हो रहा है या जो दूसरे क्षेत्रों में हो रहा है। में इस सदन का ध्यान इस बात की स्रोर दिलाना चाहता हू स्रौर रेल मंत्री जी से विशेषकर निवेदन करना चाहता हूं कि वे उस कटौती को समाप्त करेजो गोरखपूर रेलवे वर्कशाप के लिए पहले की गई थी। उस वर्कशाप के एक्सपेंशन की जो पहले योजना थी उसको म्राप बदस्तूर कायम रखें श्रौर 41 करोड रुपये से बढ़ा कर यह राशि 47 करोड़ रुपया कर दें।

महोदया, ग्राज देश में समाजवाद के नाम पर सारे लोगों की ग्रौर सारे राजनीतिज्ञों की रोजी ग्रौर रोटी लगी हुई है। ग्राज वे लोग मंत्री पद पर बैंठे हुए हैं ग्रौर कसम खा खा कर भोग कर रहे हैं। इसी समाजवाद के नाते 24 तारीख को 6 हजार लोग लखनऊ से 87 ग्रंप ग्रौर 29 ग्रंप में बैठ कर दिल्ली ग्राये। इस सम्बन्ध में मंत्री जी ने जो रिपोर्ट दी है, वह कतई तौर पर सही रिपोर्ट नहीं है। उस रिपोर्ट में यह बनलाया गया था कि जो लोग विना टिकट पाये गये थे उन्हें ग्रंदालत के उठने तक की सजा दी गई, टिल राइजिंग ग्राफ दि कोर्ट का पनिणमेंट दिया गया।

श्री महावीर त्यागी : उसके बाद भी उन्हें यहां दिल्ली लाया गया ।

श्रो नागेइवर प्रसाद शाही: महोदया,हम लोग भी जेलों में जाते रहते हैं ग्रीर वहां पर

श्री नागेश्वर प्रसाद शाही हमें 10,11,12 साल के बच्चे मिलते हैं जो श्रपनी गरीबी की मजबूरी की वजह से, पाकेट में पैसा न होने की वजह से एक स्टेशन से दूसरे स्टेशन बिना टिकट सफर करते हैं, वे हमें वहां पर सजा पाये मिलते हैं। वे बच्चे जो गिरफ्तार किये जाते हैं, उन्हें मजिस्ट्रेट एक महीने की सजा देता है। कुरेशी साहब जरा इस बात को गौर करें कि जितने भी मुकदमे डब्लू० टी॰ के मातहत चलाये जाने हैं, ग्राप उनके फैसलों को मंगायें श्रीर मैं जिम्मेदारी के साथ कह सकता हूं कि एक महीने से कम की सजा किसी की भी नहीं दी गई। लेकिन कम्युनिस्ट पार्टी के जो लोग इस अपराध में पकड़े गये. उनको सजा टिल राइजिंग ग्राफ दी कोर्ट दी गई है।

श्री महावीर त्यागी: वयौंकि श्रगले दिन उनको वहां पर श्राना था।

एक माननीय सदस्य: सरकारी प्रदर्शन में भाग लेने के लिए ।

श्री नागेइवर प्रसाद झाही : किसी भी प्रदर्शन में भाग लेना हो, लेकिन इस तरह की बात बगैर रेलवे मिनिस्ट्री के इशारे के नहीं हो सकती है। भ्रगर इशारे पर न होती, तो इतनी बेईमानी नहीं हो सकती थी। गरीब बच्चों को जिनके पाकेट में पैसे नही होते है, उनको पकड कर एक महीने की सजा दे दी जाती है, लेकिन जो नेता लोग बिहार से चले म्रा रहे हैं, हजारों की तादाद में चले म्रा रहे हैं. उनको सजा दी जाती है केवल राइजिंग ग्राफ दिकोर्ट। जिस तारीख को यह घटना घटी, उस दिन मेरे तीन रिण्तेदार लखनऊ से ग्राने वाले थे। उनका रिजर्वेशन पहिले से ही लखनऊ से दिल्ली के लिए था, लेकिन 11 बजे रात को उन लोगों ने मुझे को टेलीफोन किया मेरे पास कि दोनों ट्रेन केंसिल हो गई है ग्रीर ग्राज हम लोग नही ग्रा सकते हैं। बाद को दूसरे दिन वे लोग 12 बजे श्राए उस गाड़ी से । उन्होंने बताया

कि सीरे डिटबी में फस्टें क्लाम से लेकर थर्ड क्लास तक कम्यनिस्ट पार्टी के वे लोग बैठ गए थे जो दिल्ली आए। रेलवे अधि-कारियों न जब अपने को मजबुर पाया तो उन्होंने ट्रेन प्लेटफार्म से हटाकर यार्ड मे खड़ी कर दी ग्रौर एनाउन्म कर दिया कि गाडियां केंसिल कर दी गई, नहीं जाएगी । यह एनाउन्स कर दिया कि जिन लोगों ने टिकट लिए हैं वे उन्हें वापस करके पैसे ले लें। यह सब होने के बाद जब डिस्ट्रिक्ट मजिस्ट्रेट साहब ग्राए, क्या गृपतगृ हुई, क्या उनकी दिल्ली से बातचीत हुई, डिस्ट्रिक्ट मजिस्ट्रेट साहब ने रेलवे के स्टेशन सुपरिन्टेंडेंट को हुक्म दिया कि जिस तौर पर लोग भरे हुए है गाड़ियों में उसी तौर पर गाडियां रवाना कर दी जाएं। यह जानते हुए कि जो लोग टिकट लिए हुए हैं वे नहीं बैठे हैं, वे सारे लोग बाहर खड़े हैं, यह जानते हुए कि बिना टिकट वाले गाड़ियों में बैठे हए हैं, जबिक लखनऊ में हजारों की तादाद में पूलिस मौजूद थी, सैंकड़ों की तादाद मे ग्रार भी एफ के जवान मौजद थे, सारे लोग रोके जा सकते थे, सारे लोगों को स्टेशन से बाहर किया जा सकता था, सारी वातों को जानते हुए, यह जानते हए कि बिना टिकट लोग जा रहे हैं उनको लखनऊ से दिल्ली पहुंचाया गया ग्रौर नई दिल्ली स्टेशन पर भी सारे लोग झुंड का झुंड बना कर निकले, किसी ने उनको रोका नही। क्या मतलब हम्रा इसका ? मतलब यह है कि कम्यनिस्ट पार्टी कांग्रेस के साथ सांठगांठ होने का नाजायज फायदा उठा रही है। मतलब यह है कि कम्यनिस्ट पार्टी जो उसने थोड़ी सी कांग्रेस को मदद पहुचाई उसका नाजायज फायदा उठाकर भ्रपने को यहां एन्ट्रेन्स कर रही है।

उपसभाष्यक्ष (श्रीमती पूरवी मुखोपाध्याय) : श्रापको 15 मिनट हो गए, श्रव खःम करिए ।

श्री नागेइवर प्रसाद जाही : महोदया, स्रापको धन्यवाद देते हुए स्रापकी इजाजत

से मैं कहना चाहता हू कि एक ग्रोर डब्लू टी बन्द करने की बात होती है, एक ग्रोर इसके लए नए-नए तरीके ग्रीर उपाय रोकने के लए किए जाते हैं, दूसरी ग्रोर सरकार स्वय जानबूझकर कम्युनिस्ट पार्टी के लोगो की गाडियां चलाती है। (Time bell rings) मै मत्री महोदय से पृछना चाहता हू कि इसके लिए उनका क्या अबाव है।

श्रीमती सीता देवी (पंजाव) माननीय उपाध्यक्षा जी, मै एक बहुत ग्रावश्यक पोइन्ट की ग्रौर डियुटी मिनिस्टर साहव का ध्यान दो मिनट मे दिलाना चाहता हू। रेलवे की जो करोडो रुपए की स्रामदनी होती है वह ज्यादातर थर्ड क्लास के मुसाफिरो, गरीबो, मजदूरो स्रौर किसानो से होती है, फर्स्ट क्लास, या एयर कन्डीशन्ड से बहुत कम होती है क्योकि उनमे ज्यादा मुफ्तखोरे ही भरे होते है। मे यह ध्यान दिलाना चाहती ह कि जो ब्राच लाइने है उनको बिल्कुल स्टेप मदरबी ट्रीट किया जाता है। कभी मिनिस्टर साहव भटिन्डा, फिरोजपुर इस तरफ की ब्राच लाइनो पर सफर करे तो देखेगे कि वहां के डिब्बो मे न लाइट है, न पखे है, न कोई सुरक्षा का प्रबन्ध है, दिन दहाडे वहा पर लूट होती है। क्राच लाइनो मे जो बिल्कुल टूटे-फूटे डिब्ब होते है, नाकारा होते है, वे लगाए जाते है । उनसे भी म्राप वराबर किराया चार्ज करते है, कोई कन्मेशन नही देते, वहां डिब्बे भी ग्रच्छे लगे, लाइट भी हो, पखें भी हो स्रौर हर प्रकार का प्रबन्ध हो ।

दूसरा पोइन्ट यह है। मै मिनिस्टर साहब से यह बात हाउस मे बैठ कर कह रही ह । ग्रगर यह बात सही न हो तो जो सजा दें मैं लेने को तैयार हू। वह है रिजर्वेशन । जो गरीब जनता है, थर्ड क्लास का रिजर्वेशन 20 दिन पहले भी ग्राप कराये तो नामुमकिन है । फर्स्ट क्लास का भी मुश्किल है। पर एक ग्रौर तरीका है जिससे स्रापको एक या स्राधा घटे के अन्दर रिजर्वेशन मिल जाता है। आप नई दिल्ली स्टेशन जाइये, वहा वाहर बाकायदा एक दूकान बनी हुई है, उनका टैलीफोन नबर है, ग्राप कहेंगे तो मैं वह नबर भी दे दूगी, थर्ड क्लास की ग्रापने बुकिंग करवानी है तो 5 रु० दीजिए, फरर्ट क्लास की करवानी है तो 10 रु० दीजिए, ग्राधा घटे मे ग्रापको रिजवेंशन गाक्त कुकांग्राथ मिल जाती है।

हम लोग समाजवाद लाने का दावा करते है, हम भ्रष्टाचार दूर करने का दावा करते है, मै मिनिस्टर साहव का ध्यान दिलाना चाहती हू कि इस प्रकार का जो भ्रष्टाचार है उसको दूर करने की कोशिश करे।

भ्राखिरी बात---काफी बहस म्राज हो चुकी **है** कि रेलवे वैगन्स नही मिलती । मै ग्रापको एक मिसाल देना चाहती हू यह फैक्ट है कि कोयला लाने के लिए वैगन्स नही मिलती। चलिए ग्राप मेरे साथ पजाब मे जहा ग्रापको 10 रु० मन कोयला मिलता है। डिपो वाले कहते है-हमक्याकरेवैगन्स नही मलती। इसीलिए कोयला भ्राता ही बहुत कम है। बहुत शार्टेज है, इसलिए वह बहुत महगा है।

चूकि टाइम ज्यादा नही है, इसलिए ये दो तीन बाते मैं उनके ध्यान मे लाना चाहती हू ग्रौर चाहुगी कि मिनिस्टर साहव इसकी इक्वायरी करे ग्रौर जनता **ग्रसुविधाए है उनको दूर करे** । धन्यवाद ।

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श्री जनदीश प्रसाद माथुर (राजस्थान) : उपसभापति महोदया, मै एक बात कहना चाहूगा कि देश मे कुछ इस प्रकार की लाइनें है स्राज भी जिनको सरकार यह कहती है कि रिम्यूनरेटिव नहीं है इस कारण से वहा पर ड्योडा ग्रौर दुगुना किराया सरकार वसुल करती है। मैं मत्री महोदय का ध्यान इंस श्रोर श्राकर्षित वरना चाहता ह कि हिन्दुस्तान के अन्दर ऐसे जोन्स है जो घाटे पर चल रहे है । जैसे साउथ का जोन कई वर्षो से निरतर घाटे में चल रहा है । नार्थ ईस्ट का जौन हैं

[श्री जगदीश प्रसाद माथुर] वह भी घाटे मे जा रहा है। रेलवें को जहां हम यह कहते है कि युटिलिटी सर्विस है, केवल कामशियल डिपार्टमेंट नही मानते, यह जरूर है कि उनके पीछे वित्त मंत्री महोदया बैठी हैं, वह कहेंगी कि इपको काम्फियल डिपार्टमेंट मानना चाहिए, लेकिन कार्माशयल नही है, यह सवाल सर्विस का भी डिपार्टमेंट है स्रौर जहां स्राप खास कर देखेंगे कि ये जो ड्यौढ़ा या दुगुना किराया वसूल करते है वह या तो पहाड़ी इलाके होंगे या पिछड़े हुए इलाके है । उन इलाको में जहां कि सोशल सर्विस के नाते से रेलवे होनी चाहिए, उसकी बजाय म्राप वहां पर ड्यौढा भ्रौर गुना किराया वसूल कर रहे हैं। इसके बारे मे सरकार ने एक कमेटी बनाई थी श्रौर उसके म्राधार पर यह निर्णय किया था कि इन रेलवे लाइनों को बंद कर दिया जाए। रेलवे मंत्रालय ने कहा कि हम इसलिए बन्द नहीं कर सकते कि प्रान्तीय सरकारे नही मानतीं । मेरा कहना है कि जब ग्रापके परे के पूरे जोन घाटे में जा रहे हैं तो उन पिछड़े इलाको में दुगुना स्रौर ड्यौढ़ा किराया वसुल ग्राप क्यो कर रहे हैं। मैं मान-नीय मंत्री महोदय से कहगा कि यह प्रश्न ऐसा है जिस पर उनको दोबारा विचार चाहिए ।

रेलवे इसके लिये घाटे में नही जाती। ग्रापने स्वय भी सदन में कहा है कि जो कुछ हमको डिविडेंट देना पड़ता है जनरल बजट मे, इसके कारण कमी होती होगी। इस नाते से जो दुगुना श्रौर ड्यौड़ा किराया पिछड़े हुये इलाकों के लोगो से ग्राप वसूल करते है, तो वहां एक सामाजिक सेवी के नाते से रेलवे का प्रयोग होना चाहिये । मेरे प्रान्त मे भी ऐसी रेलवे लाइनें है जो रेगिस्तानी इलाकों मेहै। मैं बताना चाहता ਛੋ रेलवे लाइनें घाटे मे नही जाती। हमने बार-बार रेलवे मत्नालय को लिखा है कि यहां पर ऐसी रेलवे लाइनें है, इसलिये लोग फी ट्वल करना ज्यादा पसन्द करते है, बनिस्बत इसके कि सरकार को दूगुना **अ**ौर तिग्ना किराया दें। उसके वजाय जो पुलिस का सिपाही है, उसको ग्राधा किराया दे दें ग्रौर ग्राधा किराया देकर लोग याता करते है। मैं एक लाइन फतेपूर ग्रौर चुरु की बात बताता है, इस पर ग्रापने स्वीकार किया कि ट्रैंफिक पूरा हो गया है। ट्रैंफिक के नाते से कोई घाटा नहीं है, लेकिन इसके अन्दर जो माल भाडा है वह पूरा नही स्राता, रेगिस्तानी इलाके में माल भाडा नही स्राता, इसलिये वहा पर लोग ज्यादा यह पसन्द करते हैं कि पुलिस के सिपाही को या टी० टी० को थोड़ा किराया देकर मुफ्त में यात्रा करें। तो मैं भ्रापसे कहंगा कि ग्राप ग्रगर सामान्य किराया कर दे तो भ्रापको इससे फायदा होगा। इस प्रकार की सारी जिनको कि स्रापने तय कर लिया कि उनको चलायें, तो उन पर दुगुना स्रौर तिग्ना किराया वसूल करना वाजिब नही है ।

एक बात ग्रापने कही कि स्टेटमेंट देने की म्रावश्यकता नहीं है। श्रीमन्, मिश्रा जी ने कल सदन में कहा कि मै इस बात की जांच करूंगा कि लखनऊ में कितने लोगो के टिकट वापस करने पडे । इस विषय में मिश्रा जी बिलकुल च्प है। उन्होने कहा कि म्रापने इस प्रकार का सवाल पुछा है, लेकिन मेरे पाम कोई खबर नहीं है। कल से म्राज तक वे उसकी परी जानकारी कर सकते थे। रेलवे बोर्ड जिसको म्राप इतना एफिशिएेट मानते है, वह इतनी इन्क्वायरी नही कर सका कि लखनऊ में कितने लोगों के टिकट वापस किये गये। मैं यह जानना चाहता हं कि इस बारे में क्या ग्राप कोई जवाब नही दे सकते हैं।

एक बात मै स्रापसे कल के लिये कहना चाहुंगा । कल मिश्रा जी ने यह कहा कि इतना बडा हज्म इकट्ठा होगा तो उसको वापस करने की टुष्टि से स्पेशल चलायेंगे। ग्राप उनके लिये स्पेशल टेन्स चलाइये ।

श्रो महाबीर त्यागी : विना टिकट चलायेंगे । اد. آد. آپ ،

श्री जगदीश प्रसाद माथ्र : वे भी हिन्दुस्तान के नागरिक है। उनको वापस भेजने के लिये ग्राप स्पेशल ट्रेन्स चलाइये। मगर इस सम्बन्ध में ग्रापको एक जैसा व्यव-हार करना चाहिये । हमने जब र्म्यपने ग्रधि-वेशन के लिये टैन्स की डिमांड की तो श्रापने कहा कि स्पेशल ट्रेन्स तब मिल सकती हैं जब उनका परा पैसा भ्राप जमा करा दीजिये। एक डिब्बे के लिये भी अगर हमने कहा तो ब्रापने कहा कि उसका पूरा पैसा पहले जमा करना पडेगा । अव जो स्पेशल ट्रेन्स चलेगी उनके लिये क्या पुरा पैसा जमा हो गया है, कम्यनिस्ट पार्टीनेक्या परा पैसा जमा कर दिया है। हम स्वय इसके भक्त भोगी रहे हैं। हमारा कानपुर में ऋधिवेशन हम्रा, हमारा पटना मे अधिवेशन हम्रा तो स्रापने कहा कि जब तक पुरा पैसा जमा नहीं होगा हम ट्रेन्स नहीं दे सकते । श्रापके इस नियम को हमने स्वीकार किया श्रौर हमने पैसा भी जमा किया। लेकिन जो स्रब मिश्रा जी ने कहा कि हम स्पेशल ट्रेन्स चलायेगे इन लोगों के दैं फिक को क्लियर करने के लिये, मैं कहता हं कि ग्राप दिल्ली से इस ट्रैफिक को क्लियर कीजिये स्रौर उसके लिये स्पेशल ट्रेन्स चलाइये । लेकिन मैं यह जानना चाहता हूं कि उसके लिये जो नियम पहले पैसा जमा कराने का है उसको स्रापने लागु किया है या नही । यदि श्रापके पास उसकी जानकारी न हो तो रेलवें बोर्ड के सदस्य यहां पर बैठें हुये है, उनसे स्राप जानकारी ले कर के सदन को दीजिये 📘 🛬 😁 🐇

Appropriation

شری محمد شفیع فریشی: میدم وائس چهرمین- ساتهی صاحب نے کچھ باتیں کہی ھیں جن سے غلط فہمی ہونے کا کافی احتمال ہے۔ انہوں نے یہ فرمایا کہ یو۔ پی۔ کے لگے کچھ رقم مخصوص کردی گئی تھی نئی لاندوں کے لئے لیکن وہ رقم وہاں سے

Bill, 1973 لیکر کے مہاراشتر میں خرچ کی گئی ھے۔ میں یہ پہلے عرض کرچکا ہوں كه ريلوے كا جو قولهملت هے وہ صوبائي منهادوں پر نہهی۔ هوتا بلکه وہ ملک کی ترقی کو مد نظر رکهکر کیا جاتا ھے۔ جیسے کہ اپنی یہ جو بارہ بلکی اور سمستی پور کے کذورسی کا پروجیکمت هے اس پر تقریباً ۲۰۱۷ کروز روپیه خربے رکھا ہے اس سال میں ۷۲-۷۳ع کے لئے اور ۱۹۷۷ تک یہ کام معمل هو جائے کا۔ اس کا مطلب یہ نہیں ھے کہ کجھ روپیہ یہاں سے کا کر مهاراشتر مهن دیا گها هے- یه جو كونكن لائن بنے كى يه مهاراشتر ، مهسور اور گوا به این تیبی صوبون مین هوکر جائے کی اور اس کا مطلب یہ ھے که کسی خاص صوبہ کے لئے وہ نہیں مِمْائی کُتُی ہے باقی جو انہوں نے ہو۔ ہی۔ کے بھکررت ھونے کے متعلق چرتٹس دیئے ھیں ان کو میں دیکھ औं न्हेंस्सव शक्ते करें। स प्रजीप नव्दीत करता है । इस किसी बाड

† [श्री मुह मद शफी करेशी] : मैडम वाइस चेयरमैन, ज्ञाही साहब ने कुछ बातें कही हैं, जिनसे यह गलतफहमी होने का काफी एहतमाल है। उन्होंने यह फरमाया कि यु० पी० के लिये कुछ रकम मखसूम कर दी गई थी । नई लाइनों के लिये, लेकिन वह रकम वहां से लेकर के महाराष्ट्र में खर्च की गई है। मैं पहले ऋर्ज कर चुका हूं कि रेलवे का जो डेवलपमेंट हैं, वह सूबाई बुनियादों पर नहीं होता, बल्कि वह म्ल्क की तरक्की को महे

[†]Hindi Translation,

श्री मुहम्मद शका करें ती]

Appropriation

नजर रख कर किया जाता है। जैसे कि ग्रभी यह जो बाराबंकी भ्रौर समस्तीपुर के कन-कर्जन का प्रोजेक्ट है। इस पर तकरीवन 4. 17 करोड रुपया खर्च रखा है इस साल में 1973-74 के लिये और 1977 तक यह काम मकम्मिल हो जायेगा । इसका मतलब यह नहीं है कि कुछ रुपया यहां से काट कर महाराष्ट्र में दिया गया है। यह जो कोंकण लाइन बनेगी, यह महाराष्ट्र, मैसूर ग्रीर गोवा इन तीन सुबों में हो कर जायेगी। श्रीर इसका मतलब यह है कि किसी खास सुबे के लिये वह नहीं बनायी गई है। बाकी जो उन्होंने य० पी० के बैंकवर्ड होने के मृतत्लिक प्वाइन्टस दिये हैं, इनको मैं देख लंगा ।

श्री नागेइवर प्रजाद जाही : प्वाइन्ट ग्राफ श्रार्डर, मेन चीज मबी जी टाल रहे हैं। पिछले साल ग्रापका 47 करोड़ रुपये था जो 41 करोड रुपये इसतेमाल हो गया। इसको क्यों घटाया गया । इसको भ्राप पुछिये ।

شوی ستحدد شفهع قریشی : مین اس کی پر زور تردید کرتا هوں که هم کسی پارٹی کے ساتھ اس سلسلہ میں کہ وہ بغیر تکہے سفر کریں کسی تسم کا سینده رکھتے ھھری۔

श्री महम्मद शकी क्रेशीःमै पुरजोर तरदीत करता हूं कि हम किसी पार्टी के साथ इस सिलसिले में कि वो बगैर टिकट सफर करें, किसी किस्म का सम्बन्ध रुख़ते हैं।]

श्री नागेक्वर प्रज्ञाद ज्ञाही : प्वाइंट श्राफ श्रार्डर । मन्नी महोदय इस बात का जिक तक नहीं कर रहे हैं कि यह 6 करोड रुपया जो घट गया है वह क्यों घट गया । पिछले साल 47 करोड़ रुपया था । इस साल 41 करोड़ रुपया है। तो यह जो 6 करोड़ घट गया, इसके सम्बन्ध में श्राप बतालाइये ।

شرى محصد شفيع تريشي - اگر کسی جماعت کے یا کسی پارٹی کو اسپیشل قربی چاھئے تو اس کے لئے وهي قانون هوگا جو قالون هماري كتابون میں درے ہے - کسی جماعت کے ساتھ یا کسی شخص کے ساتھ کوئی قانوں کے

(Railwaus)

Bill, 1973

امتهاز برتا نهيل جائه كا اگر كولي شخص بنا تمت سفر کرے کا اور پکڑا جائے کا تو اس کو سزا دی جائے گی -

†श्री मुहम्मद शफी करेशी: किसी जमात को या किसी पार्टी को स्पेशल ट्रेन चाहिये तो इसके लिये वही कानन होगा जो कानुन हमारी किताबों में दर्ज है। किसी जमात के साथ या किसी शक्स के साथ कोई कानुनी इम्तियाज बरता नहीं जायेगा । श्रगर कोई शख्स बिना टिकट सफर करेगा श्रीर पकड़ा जायेगा तो उसको सजा दी जायेगी ।]

श्री नागेश्वर प्रशाद शाही मंत्री जी मेरी बात का जवाब नहीं दे रहे हैं। It is very important point.

VICE-CHAIRMAN MATI PURABI MUKHOPADHYAY): Please sit down, allow him to finish

You have spoken. He is replying to you.

شری مصدد شفیع قریشی - آرر ولا بغیر تکت سفر کرنے والے باتری هیں اس مسئله کو سیاسی رنگت زیاده دی جاثی هے - لیکن اس سلسله میں منستر صاحب نے جو بہاں دیا مے اس میں گوئی اضافه کونا نہیں حاهتا ـ

†[श्री मुहम्मद शकी कुरेशी: श्रीर वह बगैर टिकट सफर करने वाले यात्री हैं, इस मसला को सियासती रंगत ज्यादा दी जाती है। लेकिन इस सिलसिले में मिनिस्टर साहब ने जो बयान दिया है, इसमें मैं कोई इजाफा नहीं करना चाहता।

श्री महाबंदि त्यागी: यह बतला दिया जाय कि लोकल श्रफसरों ने उन दोनो गाडियों को रोक दिया था तो श्रापके हैडक्वार्टर से कोई सलाह उनको दी गई कि उन गाडियों को जाने दीजिये। यह हुआ या नही। हमारी खबर यह है कि लोकल श्रफसर जो थे वह बिलकुल लायली कानून के मुता-बिक जा रहे थे श्रीर वह बिना टिकट सफर करने वालों को रोक रहे थे, लेकिन यहां से यह श्रादेश चला गया कि गाडियों को जाने दिया जाय।

ं श्री महस्मद शफी कुरेशी :

मिनिस्टर साहब के बयान में यह बात साफ है कि सूबाई अफसरों के कहने पर वह ट्रेने वहा से चली है। यह बात कहना कि यहा के किसी मिनिस्टर ने या बड़े श्रौहदेदार ने कोई हिदायत दी थी, सही नही है।

پہاں سے کسی م<mark>نست</mark>ر نے یا برے عہدے دارو نے کوئی ہدایت دی تھیں

श्री बनारसी दास (उत्तर प्रदेश):
एक सवाल मैं पूछना चाहता हू । श्रभी
कुरेशी साहब ने बतलाया कि स्पेशल जायेगी
और जो श्रापका कायदा है उसके मुताबिक
काम होगा । श्रापके दो कायदे हैं । एक
तो स्पेशल वोगी होती है जिसका श्राप पूरा
किराया लेते है श्रीर दूसरे जैसे मेले होते है,
उसमे काउड क्लियर करने के श्राप ट्रेनें
चलाते है। दिल्ली से जब यह प्रदर्शनकारी
वापस जायेगे तो उनसे श्राप पेशगी स्पेशल
का किराया लेगे या जैसे काउड को क्लियर
करने के लिये मेल ट्रेन चलाते है उस तरह से
ट्रेने चलायेगे। किस तरह से श्राप का इन्तजाम होगा?

رئو شری محمد شفیع قریشی: نههیں الله الههی تک میرے پاس کوئی اطلاع نهیں هے که انهوں نے کوئی مانگ کی هو جهسي سجوبشن هوگی اس کے مساب سے دیکھوں گے ۔

† [श्री मुह्म्मद शफी कुरेशी : नहीं । प्रभी तक मेरे पास कोई इतिला नहीं है कि उन्होंने कोई माग की हो । जैसी सिचुएशन होगी उसके हिसाब से देखेंगे ।] र कि कि श्री मान सिंह वर्मा (उत्तर प्रदेश) : मेरा एक छोटा सा प्रश्न है ।

श्री महावीर त्यागी : बगैर टिकट तो नही जायेगे ?

श्री मान सिंह वर्मा: अभी माननीय कुरेशी जी ने यह कहा है कि हम किसी के साथ भेदभाव नहीं करेगे। जो विवाउट पकड़ा जाता है उसको सजा दी जाती है और जो बगैर टिकट के लोग पाये जायेगे उनको सजा दी जायेगी। तो इस सिलसिले में मैं यह पूछना चाहता हूं कि कल से पहले विदाउट चलने वाले कितने लोगो को टिल राइजिंग आप दि कोर्ट की सज़ा मिली? है?

شری محمد شفهم تریشی: اس کی اطلاع مهرے پاس نہیں ہے لیکیں اکتما کی جا سکتی ہے - اور فراهم کی جا سکتی ہے -

ं † [श्री मुह मद शफी कुरेशी . इसकी इतिला मेरे पास नहीं है। लेकिन इकट्ठी की जा सकती है स्रौर फराहम की जा सकती है।]

श्री मतन्सिंह वर्माः श्राप इत्तिला मुहैया कर कतलायेगे।

شری محمد شفیع قریشی : کہاں کہاں ان کو سزا ملی هے یه کہسے بتلا سکتا بھوں - ہو جانے کے بات

تَهْرَدُ كُلْسُ مُهْنِ هُمْ چَاْهُتِي هُهِنِ که زیاده سے زیادہ سویدھائیں مسافروں کو ملیں ۔ یہ نہیں ہے که فرست کلاس میں هی جو لوگ سفر کرتے هیں أن کو زیادہ سویدهائیں مللی چاهدی - سیتا دیوی جی نے کہا که برانچ لائلوں میں قبے پرانے میں اور خراب مو چکے میں میں ان کی جانبے کروں کا اور جہاں جہاں ان قبوں کو تبدیل کرنے کی ضرورت پوے کی ان کو تهدیل کیا جائے کا - ریزرویشن کے ہارے میں یہ بات مہرے کانوں تک پہلاچی ہے کہ كنچه لوك جو ايع كو تريول ايجللس کہتے ھیں وہ پہلے سے ریزر پیشی کا کوڈہ لے لیتے میں یا لائن سین کچه لوگوں کو کہو ے کر کے ان کے ذریعہ ریزرویشن کا کوتہ لے لیا جانا ہے جس سے عام مسافروں کو کافی دقت ہوتی ہے ۔ اس سلسله مهی جاب اس دقت کو مصسوس کیا گیا تو پارلهیات کے ممبرس کی ایک کمیٹی بنائی گئی اور انہوں نے کچھ تجوہویں مر کو دی میں ان پر فور هو رها هے اور مجھے يقين هے که ان کی جب پوری تجویزیں آجائیلکی اور ان پرعمل کیا جائے کا تو جو دقت آرهی هے اس معاملہ میں ولا دور ھوسکے گی ۔ اِس کے علاوہ ھم نے

ویجهلهنس قهارتمینت کو یه هدایت دی هے که وہ اچهے طریقه سے اس بات کی جانچ پوتال کرے که کونسے ایسے لوگ هیں جو ریزرویشن کے آیتکٹون کا ویوہار کرتے هیں ایسے لوگ ملے تو ان کو سزا دی جائے گی -

†[श्री मुहम्मद शफी कुरेशी: कहां-कहां उनको सजा मिली है, यह कैसे बता सकता हूं।

थर्ड क्लास में हम चाहते हैं कि ज्यादा से ज्यादा सुविधायें मुसाफिरों को मिलें। यह नही कि फर्स्ट क्लास में ही जो लोग सफर करते है उनको ज्यादा सुविधायें मिलनी चाहियें। सीता देवी जी ने कहा कि ब्रांच लाइनों में डिब्बे पुराने हैं भ्रौर खराब हो चुके हैं। मैं इनकी जांच करूंगा स्रौर जहां-जहां इन डिब्बों को तब्दील करने की जरूरत पडेगी, उनको तबदील किया जायेगा । रिजर्वेशन के बारे मे यह बात मेरे कानों तक पहुंची है कि कुछ लोग, जो भ्रपने को ट्रेवल ऐजेंट कहते हैं, वह पहले से रिजर्वेशन का कोटा ले लेते हैं या लाइन में कुछ लोगों को खड़े करके इनके जरिये रिजर्वेशन का कोटा ले लिया जाता है, जिससे ग्राम मुसाफिरों को काफी दिक्कत होती है। इस सिलसिले में जब इस दिक्कत को महसूस किया गया तो पार्लियामेंट के मैम्बर्स की एक कमेटी बनायी गई ग्रौर उन्होंने कुछ तजवीजें हमको दी हैं। उन पर गौर हो रहा है ग्रौर मुझे यकीन है कि इनकी जब पूरी तजवीजें स्ना जायेगी ग्रीर उन पर ग्रमल किया जायेगा तो जो दिक्कत ग्रा रही है इस मामले में, वह दूर हो सकेगी। इसके ग्रलावा हमने विजिलेंस डिपार्टमेंट को यह हिदायत दी है कि वह अच्छे तरीके से इस बात की जांच पड़ताल करे कि कौन से ऐसे लोग हैं, जो रिजर्वेशन के टिकटों का व्यापार करते हैं। ऐसे लोग मिलें तो उनको सजा दी जायेगी ।}

काक्याहप्रा?

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on Account) Bill, 1973 श्री नागेक्वर प्रसाद ज्ञाही गोरखपुर

Appropriation (Vote

Andhra Pradesh

THE VICE-CHAIRMAN (SHRIMATT PURABI MUKHOPADHYAY): question is:

"That the Bill be returned."

The motion was adopted.

I. THE ANDHRA PRADESH APPRO-PRIATION (VOTE ON ACCOUNT) BILL, 1973

II. THE ANDHRA PRADESH AP-PROPRIATION BILL., 1973

THE VICE-CHAIRMAN (SHRIMATI PURABI MUKHOPADHYAY): Now we will take both the Andhra Pradesh Appropriation (Vote on Account) Bill, 1973 and the Andhra Pradesh Appropriation Bill, 1973, together.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): Madam. move:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Andhra Pradesh for the services of a part of the financial year 1973-74, as passed by the Lok Sabha, be taken into consideration."

न्त्रता की मा कर ११ मिर्द्राचन व दिन्द Also

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Andhra Pradesh for the services of the Financial year 1972-73, as passed by the Lok Sabha, be taken into consideration."

The questions were proposed.

श्री नवल किशोर (उत्तर प्रदेश) : ग्रधिष्टात्री महोदया, पिछले दिनों जब श्रांध्र प्रदेश का बजट पेश हुआ था तो उप-वित्त मंत्री महोदया को शिकायत थी कि बजट के बारे में कम कहा गया ग्रीर पोलिटिकल बाते, राजनैतिक बातें ज्यादा कही गई।

श्रीमती सशीला रोहतगी : वह ग्रापने स्वयं स्वीकार भी किया।

श्री नवल किशोर : मेरी दिक्कत यह है कि यह एप्रोतिएशन बिल जो कि सदन मे श्राया है, वह किस कारण से ग्राया । यह नतीजा है उस पोलिटिकल बंगलिंग का जो कि सरकार ने की है।

संसदीय कार्य विभाग में राज्य मंत्री (श्री ग्रोम मंहतः): यह भाभी ग्रौर देवर का मामला है। ु पान्तु सम्ब

श्री नवल किशोर . मै उसका लिहाज रखुगा। तो मै अर्ज कर रहा हं कि यह पोलि-टिकल बर्गालग का नतीजा है; क्योकि यह एप्रोप्रिएशन बिल कायदे से पेश होना चाहिए था ग्राध्न की ग्रसेम्बली के ग्रन्दर। मैं यह ग्रर्ज कर रहा हूं कि वहां ग्रसेम्बली है, वहा जनता के नुमाइन्दे है, उन जनता के नुमाइन्दों को अधिकार है कि इस एप्रोप्रिएशन बिल पर बहस करे। वह ग्रजीब ढग से ससपेशन में रखे गये है। वह ग्रसेम्बली डिजाल्व हो गई होती जैसा कि उड़ीसा में है तो मैं कहता कि ठीक है, लेकिन वहा मेम्बर्स हैं बट दे ग्रार ससपेंडेड, मेम्बर्स है लेकिन मुभ्रत्तल है, न जीने में है न मरने मे हैं श्रौर यह पना नहीं कि उनकी यह मग्रत्तिली उप-वित्त मंत्री महोदया कब तक रखेगी श्रौर वह ग्रपने ग्रधिकार से कब तक विचत रहेंगे ।

श्रीमती सुशीला रोहतगी: कम से कम सदस्यों को मरने तो नहीं देंगे।

श्री नवल किशोर मैंने इसलिये कहा कि जहा 75 परसेट मेजारिटी एक पार्टी की हो, वहा जनता के चुने हये नमाइदे ससाडिड हों--जिनमें उन बेचारो की कोई गलती नही-श्रीर यह सावित किया जा रहा हो, यहा बडा शोर मचता है, ब्युरोक्रेट्स के बारे में, ग्रगर ग्रब उन्ही ब्युरोक्रेट्स के बैठने के बाद शान्ति स्थापित हो रही है, नार्मल कंडीशन्स पैदा हो रही है, तो इससे वडा कडेमनेशन जनता के चुने हुये नुमाइन्दो का नही हो सकता ग्रौर ब्युरोक्रेट्स को इससे बड़ा सर्टिफिकेट नही मिल सकता।